

O.A.No.246/2024

Report

In the Matter of

Original Application No. 352/2024 PB

Harish Solanki

V/s

Union of India & Ors.

w.r.t.

**Hon`ble National Green Tribunal [Principal Bench]
New Delhi Order dated 19.07.2024**

Before Hon'ble National Green Tribunal, Central Zone, Bhopal in the matter of Hon'ble NGT OA No. 352/2024 (Harish Solanki V/s Union of India & Ors.), Principal Bench, New Delhi in compliance of the Hon'ble NGT directions dated 19/07/2024

Background:

Applicant Shri Harish Solanki has filled application to Hon'ble NGT Principal Bench New Delhi regarding discharge of wastewater from factories located at Burhanpur into local nallah, which ultimately meet to Tapti River and affecting the water quality of the River. Hon'ble NGT Principal Bench New Delhi has issued Order dated 19/07/2024 on the application, which is as follows :

1. Applicant Mr. Harish Solanki has filled the present application under Section 18 read with Sections 14, 15, 16 and 17 of the National Green Tribunal Act, 2010 complaining about pollution of rivers Yamuna, Tapti and other rivers by discharge of untreated industrial and domestic effluents.
2. Briefly stated, causing of pollution of river Tapti by discharge of untreated effluent by about 99 industries in District Burhanpur, Madhya Pradesh. The applicant has also submitted that complaints were made by him and the matter was also highlighted in the media but no effective action to prevent pollution of river Tapti has been taken.
3. Applicant also referred O.A. No. 103/2020 (CZ) titled as Harish Solanki Vs. Central Pollution Control Board & Ors. for closure of industries discharging industrial waste in rivers Tapti and Kshipra in Burhanpur, Ujjain and Dewas Districts, Madhya Pradesh which was disposed of by this Tribunal vide order dated 09.03.2021.
4. Applicant also referred O.A. No. 835/2022 (PB) in which he sent a letter petition to Hon'ble NGT complaining about pollution of River Tapti in District-Burhanpur (M.P.).
5. Applicant also referred O.A. No. 22/2024 (CZ) titled as Harish Solanki Vs. State of Madhya Pradesh & Ors. raising the issue of pollution by discharge of untreated water into river Tapti which was disposed of Hon'ble NGT vide

order dated 05.04.2024 with direction to MPPCB to periodically monitor the industries which are violating the water (sic Act) and discharging the untreated water into the river or water bodies and in case of default in compliance of the Environmental Rules or discharging the untreated water into the open land or the water bodies must be strictly dealt with according to rule.

6. In view of the orders already passed by this Tribunal referred to above, the present original application is disposed of with direction to the MPPCB to look into the allegations made in the application and take requisite remedial action in accordance with directions issued by Hon'ble Supreme Court and this Tribunal within two months and submit action taken report within three months by e-mail at ngtczbbho-mp@gov.nic.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF, before the Ld. Registrar, Central Zone Bench of this Tribunal who may, if necessary, put up the matter before the Bench for further directions.

As mentioned in the aforesaid Order issued by Hon'ble NGT, the Applicant has submitted many applications earlier and action taken report with respect to applications have been submitted to the Hon'ble NGT time to time. In present application Hon'ble NGT has issued following directions as mentioned in above para-6.

"the present original application is disposed of with direction to the MPPCB to look into the allegations made in the application and take requisite remedial action".

Action Taken Report is as follows:

- (A) The Applicant has submitted following allegations in the application:
1. Industries are violating orders of zero discharge system and discharging the effluent outside factory premises.
 2. Investigation is not carried out conducted before the complainant and false information have been submitted before Hon'ble NGT.
 3. Water Pollution of 99 factories have been hided and name of only one factory has been submitted as violation.

(B) **Brief information regarding Burhanpur industrial area and wastewater treatment :**

1. Burhanpur is located on the bank of Tapti River. Google map of the area is enclosed as Annexure-1 for reference.
2. There is an industrial area at Emagird, Burhanpur (M.P.) where approx 40 no. of small scale units are installed and most of them were found operating.
3. All processing units have installed effluent treatment plants as per requirement and treated effluent is sent to Common Effluent Treatment Plant (CETP) for further treatment via tankers. Discharge of wastewater in local drains was not observed during inspection and all the units are sending their wastewater to CETP for treatment and disposal. All the units which are having boilers have installed bag filters as air pollution control measure.
4. CETP (capacity 4.5 MLD) located at Sindhi Basti Burhanpur adjacent to the Pandrol Nallah has been installed by Municipal Corporation Burhanpur and operation is also under control of the Municipal Corporation. Treated industrial wastewater from the industries is sent to CETP by tankers for further treatment. Sewage from nearby colonies of the city is also treated in the CETP.
5. Quality of Tapti River water is also monitored every month at Neapanagar (upstream and downstream), Pipalghat Burhanpur & Hathnoor Burhanpur. Compiled analysis report of the river water at above 04 points locations are enclosed as Annexure- 2, 3 & 4. Water quality of the river water has been found under category-A and B of Surface Water Quality Standards IS:2296-1982.

(C) **Action taken report in compliance of Hon'ble NGT directions :**

1. **Inspection of Industrial units, located at Village-Emagird Burhanpur.**
 - (i) It is submitted that the Applicant has made many complaints before NGT and via other mediums like CM Helpline and

complaints to the Board. The Regional Office, Indore has examined with respect to complaints every time and complaints were not found perfectly true. The industries which were found defaulting have been given notices and accordingly information has been submitted to Hon'ble NGT also in Application no. 835/2022 and Application no. 22/2024. Copies of the reply submitted to Hon'ble NGT are enclosed as Annexure-5 & 6 for reference.

- (ii) Industries located at Burhanpur have been inspected time to time. During last 06 months inspection were made on dated 15/03/2024 and 16/03/2024 by team of Officers of the Regional Office, copy of inspection report is enclosed as Annexure-7. It was observed that all wastewater generating units were operating their effluent treatment plants for treatment of wastewater and sending their treated effluent to Common effluent treatment plant (CETP) for further treatment and disposal. The inspection was conducted with reference to the application made the Applicant to Hon'ble NGT in case no. 22/2024.
- (iii) Inspection of industrial area Emagird Burhanpur was conducted on dated 16/07/2024. 03 individual units were also inspected occasionally. ETPs were found operating and no industrial wastewater was found discharging into local nallah. Treated effluent was being sent to CETP for further treatment and disposal. Copy of inspection report is enclosed as Annexure-8.
- (iv) Inspection of industrial area Emagird Burhanpur was again conducted on dated 23/09/2024 and 24/09/2024 along with 04 individual units occasionally. ETPs were found operating and no industrial wastewater was found discharging into local nallah. Treated effluent was being sent to CETP for further treatment and disposal. Copy of inspection report is enclosed as Annexure-9.

- (v) The applicant's relative Shri Akash Solanki had submitted complaints through CM Helpline with complaint no. 28052460 dated 18/07/2024, complaint no. 28451894 dated 13/08/2024 regarding discharge of wastewater from M/s Mahajan Bleaching in open drain, which is passing via in front of the complainant's house. The inspection was conducted on dated 22/08/2024 and complainant was informed to present during inspection via mobile no. but he could not present during inspection. M/s Mahajan Bleaching industry was found not operating ETP, however, no discharge of industrial waste water in local drain was observed. The unit was directly sending the wastewater to CETP Burhanpur for treatment and disposal. Industrial wastewater is not found in open drain passing in front of complainant's house, rain water was found stagnated. Because of not operating ETP by M/s Mahajan Bleaching unit, notice under 33-A of Water (Prevention and Control of Pollution) was issued with direction that ETP be operated regularly and partial treated wastewater be sent to CETP. Copy of the notice dated 28/08/2024 is enclosed as Annexure-10 for perusal.
- (vi) The applicant Shri Harish Solanki has again made complaint of M/s Mahajan Bleaching and M/s Burhanpur Texcot Industries, Emagird Burhanpur regarding discharge of wastewater in the drain passing in front of his house. Inspection with respect to the complaint was conducted by team of Officers on dated 23/09/2024 and complaint was not found true. No industrial wastewater found discharging into the drain by both the units. ETPs of both the units were found operating and treated effluent was being sent to CETP for further treatment. Copy of inspection report is enclosed as Annexure-11.
- (vii) In compliance of Hon'ble NGT Order dated 10/07/2024, inspection of the industrial area and the industries have been conducted time to time and discharge of industrial wastewater into local drains were not observed.

- (viii) Again inspection has been conducted by Officers of the Regional Office on dated 11/10/2024. Complied inspection reports of 22 units is enclosed as **Annexure-12**. During inspection ETPs were found operating and discharge of industrial wastewater into local drains were not observed. Partially treated wastewater is sent to the CETP for further treatment.

As explained above, regular inspection of the industrial units have been conducted and appropriate action has been taken against defaulting unit. Inspection conducted during last 6 months ETPs of the units were found operating and discharge of waste water into natural drains/local drains was not observed. As per observations during inspection complaints were not found true.

2. Status of operation, treatment and disposal via CETP :

- (i) It is submitted that the as explained above, partially treated industrial wastewater is sent to CETP for further treatment. CETP capacity 4.5 MLD in which approx 3 MLD domestic wastewater of the nearby colonies of Burhanpur city is also treated. The CETP is located adjacent to the Pandrol nallah. Domestic wastewater flowing through nallah is taken into the CETP. After treatment, the waste water is again discharged into the nallah at downstream of pumping station. Monthly inspection and monitoring of the CETP is conducted. Analysis report of treated wastewater for last one year is enclosed as **Annexure-13**. Sometimes quality of treated wastewater is found exceeding the prescribed standards, therefore, notices to improve and operate the CETP have been sent to Municipal Corporation Burhanpur and CETP operator M/s Ankita Construction. Copies of the notices are enclosed as **Annexure-14 to 21** for perusal.
- (ii) Quality of treated effluent of CETP was found exceeding the prescribed standards during some inspections , therefore, legal action against Municipal Corporation and M/s Ankita Construction has been initiated. The Regional Office under

process to file Court Case U/s 24 & 25 of the Water (Prevention and Control of Pollution) 1974.

3. Status of operation, treatment and disposal of domestic effluent of Burhanpur City :

- (i) As per population of Burhanpur city i.e. approx 03 lakh, generation of domestic sewage of city is approx 25 to 30 MLD. Municipal Corporation has installed Sewage Treatment Plant (STP) of Capacity of 21 MLD near Renuka Mata Mandir Road Burhanpur. Municipal Corporation has not completed the installation of sewage systems and house to house connections, therefore, sewage flows through local nallahs and it is pumped to the STP from the nallah.
- (ii) Monthly inspection and monitoring of the STP is conducted by the Regional Office. It has been observed that partial quantity of approx 7 MLD is treated through STP and remaining is discharged directly into Tapti River. Because of non completion of sewerage system and house connections, partial quantity of domestic wastewater of Burhanpur City is treated through STP, remaining quantity of directly discharge into Tapti River without treatment through nallahs.
- (iii) Analysis report of treated effluent of the STP is enclosed as Annexure-22 It is submitted that sometimes quality of treated effluent is exceeding the prescribed standards of 10 mg/L BOD. For improvement and efficient operation of the STP, Municipal Corporation Burhanpur and the STP operator M/s Ankita Construction have been informed via notices, which are enclosed as Annexure-23 to 28 .
- (iv) Quality of treated effluent of CETP was found exceeding the prescribed standards during some inspections, therefore, legal action against Municipal Corporation and the STP operator M/s Ankita Construction has been taken and Court Case U/s 24 & 25 of the Water (Prevention and Control of Pollution) 1974 has been filled on dated 23-10-2024.

- (D) It is submitted that complainant has mentioned his application that investigations are not carried out in presence of the complainant and false information have been submitted before Hon'ble NGT. Water Pollution of 99 factories have been hided and name of only one factory has been submitted as violation.

In this regard it is submitted that complainant had been informed many times for inspection but he was not available due to their own reason and he was restricted to live in Burhanpur District by the District Magistrate for some time. Perhaps that time inspection were conducted. Whenever informed for inspection via mobile, he had refused to present for inspection.

Regarding water pollution of 99 factories have been hided and name of only one factory has been submitted for violation. In this regard it is submitted that regular inspections have been conducted and in Emagird Industrial Area Burhanpur 41 industries are located, hence content made by the complainant has not correct and not of the facts have been hided.


(E) **Conclusion and Recommendations :**

- (i) Regular monitoring and inspection of industrial units at Emagird Burhanpur have been conducted and proper action has been taken time to time whenever violation was observed.
- (ii) All water polluting industrial units have ETPs and were found operating.
- (iii) CETP is operated by Municipal Corporation through third party. Treated effluent is discharged into nallah, which meets to Tapti River. Whenever quality of treated effluent was found exceeding the prescribed standards, notices to the Municipal Corporation and the operator were sent and legal action under the Water Act has also been initiated.
- (iv) Domestic wastewater of Burhnapur City flows through local nallahs. STP of 21 MLD capacity is operated but due to non installation of


sewerage systems and house to house connections, approx 7 MLD wastewater is being treated through STP. In this regard Municipal Corporation and the operator have been issued notices and legal action under the Water Act has also been initiated.

- (v) Since CETP and STP have installed and operated by Municipal Corporation, therefore, it is recommended to direct Municipal Corporation to complete installation of sewerage systems at the earliest and household connections within a time bound manner and operate the STP and CETP properly and comply the provisions of Water (Prevention and Control of Pollution) Act 1974.

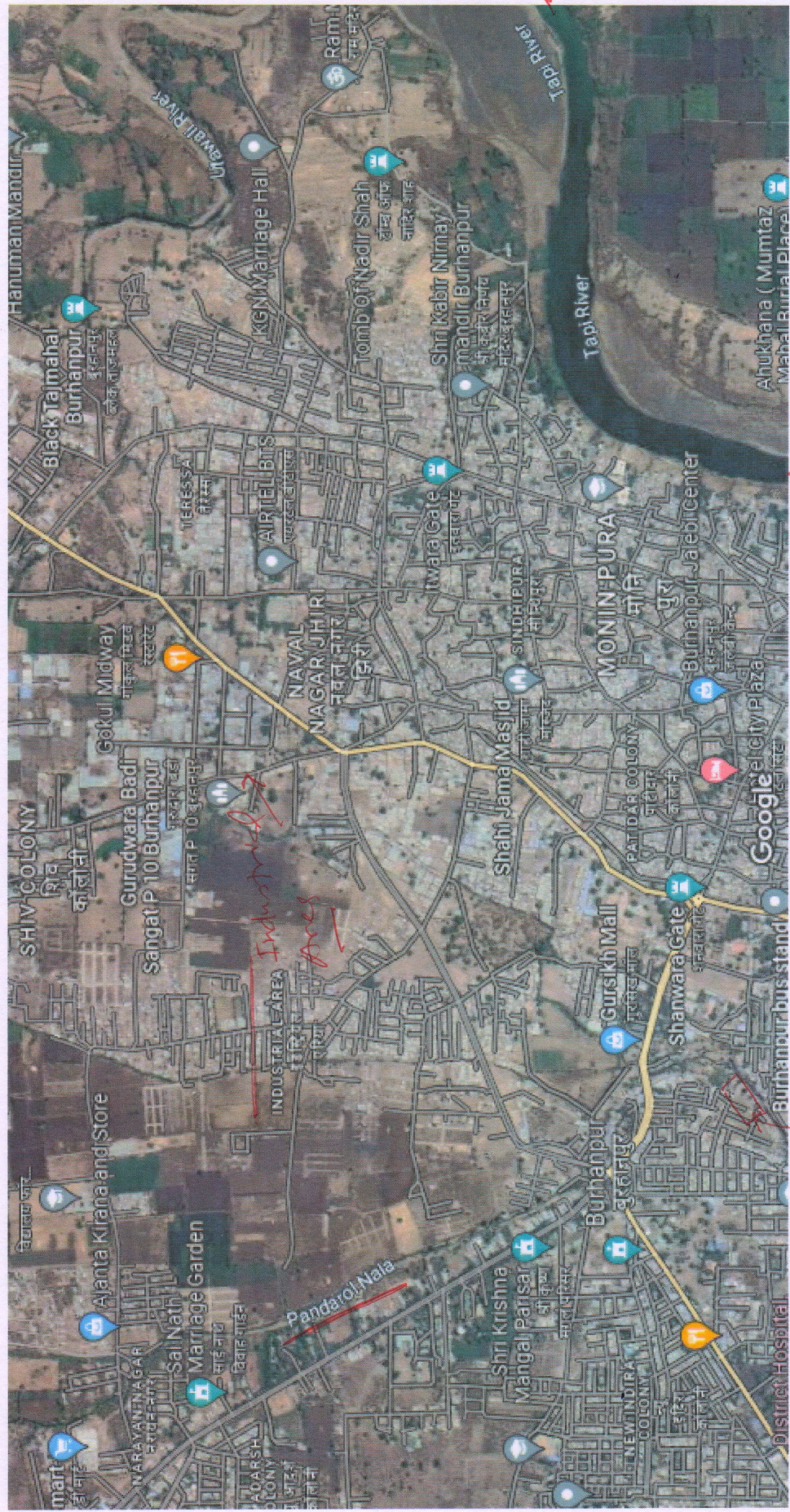
Enclosed : Annexure 1 to .23...


(Ankit Baghel)
District Environment
Officer, Khandwa


(Atul Kotiya)
Scientist
MPPCB, Indore


(S.N. Dwivedi)
Regional Officer,
MPPCB Indore

Google Map of Industrial Area Emagird in Burhanpur



8

Tapi River

CERP

MADHYA PRADESH POLLUTION CONTROL BOARD

Water Quality during Year

Natural Water Resource : Tapti River at Nepa Nagar (Station Code - 09) XGN ID: 23052

Duration :2024-01-01-2024-10-24

Sr No	Parameter	Unit	Jan(05-01-2024)	Feb(26-02-2024)	March(22-03-2024)	April(24-04-2024)	May(29-05-2024)	June(27-06-2024)	July(16-07-2024)	Aug(13-08-2024)	Sep(11-09-2024)	Oct(12-10-2024)
1	Alkalinity as CaCO ₃	mg/l	200	192	164	144	124	160	120	140	128	176
2	Ammonical Nitrogen	mg/l	0.012	0.02	0.014	0.01	0.01	0.014	0.02	0.011	0.014	0.018
3	B.O.D (3 Days 27oC)	mg/l	1.2	1.2	1.1	1.1	1.3	1	1.6	1	1	1
4	Boron	mg/l	0.003	0.004	0.003	0.004	0.005	0.006	ND	0.003	0.002	0.006
5	Calcium Hardness as CaCO ₃	Mg/l	152	112	124	96	116	116	104	92	56	128
6	Chemical Oxygen Demand	mg/l	12	14.7	16	12	15	8	13	8	12	12
7	Chloride	mg/l	28.92	39.98	35.98	40.49	37.81	37.44	36.64	19.28	27.9	35.82
8	Colour	Pt.Co.Scale	5	5	5	5	5	5	10	0.5	5	5
9	Conductivity	micromho/cm	328	394.95	397	362	436	306	319	256.12	268.6	407.6
10	Copper	mg/l				ND						
11	Dissolved Oxygen	mg/l	7.7	7.5	7.6	7.4	7.2	7.4	7.2	7.6	7.4	7.2
12	Fecal Coliform	MPN/100 ml	1.8	1.8	1.8	1.8	1.8	1.8	1.8	1.8	1.8	1.8
13	Fixed Dissolved Solids	mg/l	140	158	162	154	170	132	140	119	110	180
14	Fluoride	mg/l	0.66	0.67	0.6	0.66	0.62	0.66	0.62	0.46	0.66	0.6
15	Iron	mg/l				ND						
16	Lead	mg/l				ND						
17	Magnesium Hardness as CaCO ₃	Mg/Lts	28	32	32	24	38	40	36	16	40	40
18	Manganese	mg/l				0.003						
19	Nickel	mg/l				ND						
20	Nitrate	mg/l	0.824	0.92	0.732	0.73	0.91	1.1	1.06	0.256	0.68	0.89


Atul Kotiya
 Scientist

Regional Laboratory
 M.P. Pollution Control Board, Indore

21	Nitrite	mg/l	0.007	0.006	0.004	0.004	0.004	0.007	0.007	0.08	0.01	0.005	0.01	0.01	0.01
22	pH	pH Units	7.95	7.36	7.66	8.12	8.12	7.75	8.5	0.018	8.04	7.68	8.04	7.3	7.72
23	Phosphate	mg/l	0.022	0.029	0.022	0.02	0.02	0.02	0.018	0.01	0.02	0.01	0.02	0.024	0.02
24	Potassium	mg/l	1.4	1.7	1.2	1.4	1.4	1.1	2	2	1.4	2	1.4	1.4	1.4
25	Sodium	mg/l	13.6	16.7	15.6	13.6	13.6	16.2	16.2	16.2	16.6	13.1	16.6	14.6	15.1
26	Sulphate	mg/l	5.22	8.92	6.21	6.36	6.36	5.28	14.93	8.12	7.82	8.12	7.82	6.98	6.71
27	Suspended Solids	mg/l	8	9	5	10	10	8	16	30	51	24	30	24	10
28	Temperature	Centigrade	19	20	20.5	21	21	22	21	20	19.8	20.5	20	20.5	20
29	Total Chromium	mg/l				ND	ND								
30	Total coliform	MPN/100 ml	46	49	43	46	46	49	46	49	49	49	49	48	46
31	Total Dissolved Solids	mg/l	203	240	242	230	230	270	195	200	196	196	200	166	252
32	Total Hardness as CaCO3	mg/l	180	144	156	120	120	154	156	140	108	108	140	96	168
33	Total Kjeldahl Nitrogen	mg/l	2.24	2.8	2.8	2.8	2.8	2.24	2.241	3.92	3.36	3.36	3.92	2.24	2.8
34	Total Solids	mg/l	211	249	247	240	240	278	211	230	251	251	230	190	262
35	Turbidity	N.T.U.	1.2	2	1.7	1	1	4.3	18.8	11	19	19	11	18.1	1.4
36	Zinc	mg/l				ND	ND								


Atul Kotiya
 Scientist
 Regional Laboratory
 M.P. Pollution Control Board, Indore

MADHYA PRADESH POLLUTION CONTROL BOARD

Water Quality during Year

Natural Water Resource : Tapti River at Nepa Nagar 100 mt D/S after mixing Pandhar Nallah(Sta. code-2115) XGN ID: 23100
Duration :2024-01-01-2024-10-24

Sr No	Parameter	Unit	April(24-04-2024)	May(29-05-2024)	June(27-06-2024)	July(16-07-2024)	Aug(13-08-2024)	Sep(11-09-2024)	Oct(12-10-2024)	Jan(05-01-2024)	Feb(26-02-2024)	March(2-03-2024)
1	Alkalinity as CaCO3	mg/l	152	128	180	124	152	132	180	196	200	164
2	Ammonical Nitrogen	mg/l	0.01	0.016	0.01	0.02	0.014	0.016	0.01	0.018	0.029	0.016
3	B.O.D (3 Days 27oC)	mg/l	1.3	1.4	1.2	1.2	1.4	1.2	1.2	1.4	1.4	1.2
4	Boron	mg/l	0.005	0.004	0.003	0.002	0.003	0.003	0.007	0.006	0.004	0.003
5	Calcium Hardness as CaCO3	Mg/Lts	88	116	120	100	120	56	116	128	112	112
6	Chemical Oxygen Demand	mg/l	16	16	10	16	18	14	14	15	17.64	18
7	Chloride	mg/l	42.42	41.39	39.42	40.49	28.92	29.99	40	41.79	39.99	39.98
8	Colour	Pt.Co.Scale	5	5	5	10	0.5	5	5	5	5	5
9	Conductivity	micromho/c	429	445	391.2	323.24	298.12	284.38	419.15	410	412	416
10	Copper	mg/l	ND									
11	Dissolved Oxygen	mg/l	7.2	7.4	6.5	6.9	7.5	7.2	7	7.5	7.4	7.5
12	Fecal Coliform	MPN/100 ml	1.8	1.8	1.8	1.8	1.8	1.8	1.8	1.8	1.8	1.8
13	Fixed Dissolved Solids	mg/l	182	166	176	144	126	170	178	180	166	172
14	Fluoride	mg/l	0.69	0.62	0.68	0.66	0.68	0.68	0.62	0.69	0.66	0.62
15	Iron	mg/l	0.005									
16	Lead	mg/l	ND									
17	Magnesium Hardness as CaCO3	Mg/Lts	36	64	52	44	48	44	44	32	48	36
18	Mangnese	mg/l	0.01									
19	Nickel	mg/l	ND									
20	Nitrate	mg/l	0.83	0.92	1.08	1.09	0.826	0.7	0.78	1.72	1.05	0.862
21	Nitrite	mg/l	0.006	0.007	0.08	0.01	0.008	0.01	0.011	0.009	0.009	0.006
22	pH	pH Units	8.12	7.78	8.6	8.1	7.95	7.1	8.13	7.95	7.67	7.62

23	Phosphate	mg/l	0.03	0.024	0.03	0.02	0.012	0.026	0.02	0.02	0.043	0.023
24	Potassium	mg/l	1.6	1.2	2	1.5	1.6	1.3	1.7	1.4	1.4	1.4
25	Sodium	mg/l	16.6	17.6	14.2	18.16	17.26	15	16.1	18.8	17.6	16.2
26	Sulphate	mg/l	4.3	6.73	9.4	7.1	7.85	7.82	6.61	8.6	9.62	7.07
27	Suspended Solids	mg/l	10	10	20	35	54	26	12	10	10	6
28	Temperature	Centigrade	21	22	21	20	19.9	20.5	20	19	20	20.5
29	Total Chromium	mg/l	ND									
30	Total coliform	MPN/100 ml	58	58	48	49	70	49	58	58	63	49
31	Total Dissolved Solids	mg/l	260	276	250	216	210	177	236	248	250	258
32	Total Hardness as CaCO3	mg/l	124	180	172	144	168	100	160	160	160	148
33	Total Kjeldahl Nitrogen	mg/l	3.92	2.24	2.241	4.2	5.6	2.24	3.92	3.98	3.36	2.24
34	Total Solids	mg/l	270	286	270	251	364	203	248	258	260	264
35	Turbidity	N.T.U.	1.2	1.8	18.8	17.7	78	22	2.4	0.9	6.6	1.4
36	Zinc	mg/l	ND									


Atul Kotiya
 Scientist
 Regional Laboratory
 M.P. Pollution Control Board, Indore

Natural Water Resource : Tapti River at Pipalghat , Burhanpur											
Duration :2024-01-01-2024-10-07											
Sr No	Parameter	Unit	April(24-04-2024)	May(29-05-2024)	June(27-06-2024)	July(16-07-2024)	Aug(13-08-2024)	Sep(11-09-2024)	Jan(04-01-2024)	Feb(26-02-2024)	March(22-03-2024)
1	Alkalinity as CaCO3	mg/l	392	336	224	128	132	144	220	400	200
2	Ammonical Nitrogen	mg/l	0.03	0.02	0.07	0.02	0.01	0.02	0.01	0.039	0.029
3	B.O.D (3 Days 27oC)	mg/l	2	2.2	1.5	1.6	1	1.2	1.3	2.2	1.6
4	Boron	mg/l	0.009	0.004	0.002	0.003	0.08	0.005	0.005	0.008	0.008
5	Calcium Hardness as CaCO3	Mg/Lts	220	180	140	104	124	80	128	240	132
6	Chemical Oxygen Demand	mg/l	39	40	22	14	12	15	15	24.5	22
7	Chloride	mg/l	50.14	51.24	43.36	48.21	28.92	29.94	51.74	79.97	37.98
8	Colour	Pt.Co.Scale	5	5	5	5	10	5	5	5	5
9	Conductivity	micromho/cm	718	726	491.83	441.37	281.67	275.62	456	807	490
10	Copper	mg/l	ND								
11	Dissolved Oxygen	mg/l	6.9	6.9	7.2	6.9	6.9	6.7	7.4	7.4	6.8
12	Fecal Coliform	MPN/100 ml	1.8	1.8	1.8	1.8	1.8	1.8	1.8	1.8	1.8
13	Fixed Dissolved Solids	mg/l	306	392	240	190	120	122	188	330	202
14	Fluoride	mg/l	0.78	0.96	0.76	0.69	0.66	0.67	0.69	0.78	0.72
15	Iron	mg/l	0.002								
16	Lead	mg/l	ND								
17	Magnesium Hardness as CaCO3	Mg/Lts	84	84	60	40	40	36	52	60	44
18	Mangnese	mg/l	0.004								
19	Nickel	mg/l	ND								
20	Nitrate	mg/l	1.12	1.82	1.86	1.02	2.06	0.64	1	1.17	1.04
21	Nitrite	mg/l	0.009	0.03	0.12	0.009	0.02	0.014	0.012	0.016	0.012
22	pH	pH Units	8.11	8.45	8.42	8.02	8.02	7.3	7.95	7.76	7.56
23	Phosphate	mg/l	0.04	0.04	0.14	0.03	0.08	0.02	0.03	0.07	0.037
24	Potassium	mg/l	1.9	1.6	2	1.7	0.94	1.8	1.7	2	1.8
25	Sodium	mg/l	21.7	20.1	17.2	19.2	10.47	15.2	18.8	22	21.4
26	Sulphate	mg/l	8.37	10	18.41	8.92	15.07	8.9	10.86	14.73	8.68
27	Suspended Solids	mg/l	12	12	18	18	122	40	8	11	8
28	Temperature	Centigrade	21	22	21	20	20	20.5	19	20	20.5
29	Total Chromium	mg/l	ND								
30	Total Coliform	MPN/100 ml	120	110	140	58	48	63	110	210	79
31	Total Dissolved Solids	mg/l	432	526	342	280	171	180	280	502	304
32	Total Hardness as CaCO3	mg/l	304	264	200	144	164	116	180	300	176
33	Total Kjeldahl Nitrogen	mg/l	3.92	7.28	3.921	4.48	7.84	2.8	2.24	5.04	3.92
34	Total Solids	mg/l	444	538	360	298	293	220	288	513	312
35	Turbidity	N.T.U.	2.4	15.9	8.4	1.8	100.8	54	1.9	12.2	1.9
	Zinc	mg/l	ND								

Natural Water Resource : River Tapti at Hathnoor, Burhanpur

Duration :2023-01-01-2024-01-31

Sr No	Parameter	Unit	May(08)	June(05)	July(13)	Aug(08)	Sep(21)	Oct(20)	Nov(02)	Dec(15)	Jan(04)	Feb(17)	March(04)
1	Alkalinity as CaCO3	mg/l	160	360	80	120	156	168	164	160	236	280	268
2	Ammonical Nitrogen	mg/l	0.026	0.042	0.014	0.014	0.021	0.019	0.02	0.016	0.016	0.026	0.032
3	B.O.D (3 Days 27oC)	mg/l	3	2.8	0.8	1.2	1.5	1.4	1.4	1.2	1.8	1.4	1.8
4	Boron	mg/l	0.003	0.007	ND	0.006	0.006	0.004	0.006	0.003	0.006	0.007	0.006
5	Calcium Hardness as CaCO3	Mg/Lts	280	232	84	76	124	120	120	100	156	208	176
6	Chemical Oxygen Demand	mg/l	30	45	16	14	16.32	16	20	21	19	22	21.29
7	Chloride	mg/l	68.48	132.01	38.56	28.92	36.03	49.9	48.21	37.17	49.75	57.15	53.21
8	Colour	Pt.Co.Scale	1	1	1	5	5	5	5	5	5	1	1
9	Conductivity	micromho/cm	1195	1062	220	267	373.5	426	389	380	505	715	621
10	Dissolved Oxygen	mg/l	7.2	4.6	6.3	6.9	7.4	7.4	7.2	7.6	7.5	7.5	6.8
11	Fecal Coliform	MPN/100 ml	1.8	4	1.8	1.8	1.8	1.8	1.8	1.8	1.8	1.8	1.8
12	Fixed Dissolved Solids	mg/l	430	410	90	100	157	188	156	158	180	380	262
13	Fluoride	mg/l	0.78	0.88	0.42	0.67	0.84	0.69	0.57	0.7	0.7	0.82	0.89
14	Magnesium Hardness as CaCO3	Mg/Lts	60	148	20	24	76	36	40	52	44	52	44
15	Nitrate	mg/l	1.08	1.96	0.423	1.01	2.02	1.04	1.13	1.61	1.19	1.18	1.14
16	Nitrite	mg/l	0.008	0.012	0.003	0.004	0.012	0.038	0.012	0.008	0.01	0.016	0.018
17	pH	pH Units	8.5	8.6	7.82	8.55	8	8	7.72	8.01	7.88	8.3	8.06
18	Phosphate	mg/l	0.044	0.042	0.018	0.011	0.015	0.038	0.024	0.02	0.02	0.03	0.043
19	Potassium	mg/l	2	2	1.7	1.6	1.6	1.6	1.7	1.5	1.8	2	2
20	Sodium	mg/l	18.7	22	14.8	10.4	15	18.3	13.9	20.2	20.1	17	18.6
21	Sulphate	mg/l	14.3	11.72	7.162	6.93	6.05	10.72	7.44	8.01	14.8	9.8	9.63
22	Suspended Solids	mg/l	14	17	172	27	15	12	12	10	10	14	12
23	Temperature	Centigrade	22	22	20	21	21	21	20.5	20	19	21	21
24	Total coliform	MPN/100 ml	120	350	58	48	49	58	58	94	170	70	170
25	Total Dissolved Solids	mg/l	696	665	136	162	260	279	238	228	294	427	390
26	Total Hardness as CaCO3	mg/l	340	380	104	100	200	156	160	152	200	260	220
27	Total Kjeldahl Nitrogen	mg/l	8.246	5.6	2.241	3.36	4.2	3.361	4.2	4.48	3.92	3.92	4.48
28	Total Solids	mg/l	710	682	308	189	275	291	250	238	304	441	402
29	Turbidity	N.T.U.	0.8	18.4	124.2	9.9	4.5	3.1	2.1	2.9	1.8	4.6	4.2

Natural Water Resource : River Tapti at Hathnoor, Burhanpur

Duration :2024-01-01-2024-10-07

Sr No	Parameter	Unit	April(2 4-04- 2024)	May(2 9-05- 2024)	June(2 7-06- 2024)	July(16- 07- 2024)	Aug(13- 08- 2024)	Sep(24- 09- 2024)	Jan(04- 01- 2024)	Feb(26- 02- 2024)	March(22-03- 2024)
1	Alkalinity as CaCO3	mg/l	400	344	220	120	136	176	236	320	276
2	Ammonical Nitrogen	mg/l	0.034	0.02	0.09	0.01	0.01	0.02	0.016	0.031	0.032
3	B.O.D (3 Days 27oC)	mg/l	3	2.4	1.5	1.9	1.2	1.2	1.8	2	2
4	Boron	mg/l	0.01	0.006	0.008	0.003	0.003	0.007	0.006	0.006	0.009
5	Calcium Hardness as CaCO3	Mg/Lts	216	212	124	104	104	132	156	196	212
6	Chemical Oxygen Demand	mg/l	30	37	24	16	14	16	19	29.4	24
7	Chloride	mg/l	61.71	74.89	39.42	42.42	25.07	33.5	49.75	59.95	39.98
8	Colour	Pt.Co.S	5	5	5	5	5	5	5	5	5
9	Conductivity	micro	783	1096	485.3	350.22	274.39	373.93	505	706	676
10	Copper	mg/l	ND								
11	Dissolved Oxygen	mg/l	6.7	6.8	7.6	6.8	7.2	7.2	7.5	7.3	6.9
12	Fecal Coliform	MPN/1	1.8	3.7	1.8	1.8	1.8	1.8	1.8	1.8	1.8
13	Fixed Dissolved Solids	mg/l	310	430	226	160	118	152	180	290	282
14	Fluoride	mg/l	0.93	0.98	0.71	0.58	0.7	0.8	0.7	0.72	0.69
15	Iron	mg/l	ND								
16	Lead	mg/l	ND								
17	Magnesium Hardness as CaCO3	Mg/Lts	96	88	68	32	40	56	44	52	40
18	Mangnese	mg/l	0.004								
19	Nickel	mg/l	ND								
20	Nitrate	mg/l	1.16	2.09	1.75	1.16	2.06	1.14	1.19	1.14	1.076
21	Nitrite	mg/l	0.08	0.01	0.11	0.009	ND	0.09	0.01	0.012	0.011
22	pH	pH	8.01	8.18	8.61	7.82	8.5	8.38	7.88	7.7	7.62
23	Phosphate	mg/l	0.04	0.04	0.12	0.02	0.65	0.032	0.02	0.064	0.046
24	Potassium	mg/l	2.8	2.06	1.8	1.8	0.88	2	1.8	1.6	2
25	Sodium	mg/l	23.3	24.1	16.6	21	10.44	17.2	20.1	19.8	22.7
26	Sulphate	mg/l	14.76	16.12	17.82	8.04	24.31	9.96	14.8	12.6	11.73
27	Suspended Solids	mg/l	13	16	21	18	112	14	10	12	9
28	Temperature	Centigr	21	22.5	21	20	19.8	20.5	19	20	20.5
29	Total Chromium	mg/l	ND								

Joint Committee Report

In the Matter of

Original Application No.835/2022

Harish Solanki

V/s

State of Madhya Pradesh

w.r.t.

**Hon`ble National Green Tribunal [Principal Bench]
New Delhi Order dated 10.01.2023**

Date of Visit: 10 March 2023

Location: Burhanpur (MP)

Index

S. No.	Particulars		Page No.
1.	Joint Committee Report		1-5
2.	Photographs		6-7
3.	Annexure-1	Google map of Industrial area Emagird, Burhanpur	8
4.	Annexure-2	Details of air pollution and water pollution control measures provided by industries at Emagird, Burhanpur.	9-25
5.	Annexure-3	Copy of analysis report of CETP treated effluent	26
6.	Annexure-4	Compiled analysis report of Tapti River at Nepanagar (Upstream)	27-30
7.	Annexure-5	Compiled analysis report of Tapti River at Nepanagar(Downstream)	31-34
8.	Annexure-6	Compiled analysis report of Tapti River at Burhanpur-Pipalghat	35-38
9.	Annexure-7	Compiled analysis report of Tapti River at Burhanpur-Hatnoor	39-42
10.	Annexure-8	Ambient Air Quality at Sindhi Basti, Burhanpur.	43
11.	Annexure-9	Ambient Air Quality Report at Industrial Area, Emagird, Burhanpur.	44
12.	Annexure-10	Compiled analysis report of Stack emissions	45
13.	Annexure-12	Copy of the notice issued to M/s. Rehmaniya Textile, Burhanpur	46
14.	Annexure-12 & 13	Copy of letters issued to CETP Burhanpur	47-48
15.	Annexure-14	Copy of letter sent to the DFO Burhanpur	49

CETP :- Common Effluent Treatment Plant

Joint Committee Report

Joint Committee Report in the matter of Hon'ble NGT OA No. 835/2022 (Harish Solanki V/s State of Madhya Pradesh) in compliance of the Hon'ble NGT directions dated 10/01/2023

Hon'ble NGT Principal Bench, New Delhi vide its Order dated 10/01/2023 in O.A. No. 835/2022 (Harish Solanki V/s State of Madhya Pradesh) directed in para No. 1 & 2 as under :-

- 1. This original application under Sections 14 and 15 of National Green Tribunal Act, 2010 (hereinafter referred to as 'NGT Act, 2010') has been registered on a letter petition dated 18.06.2022 sent by Harish Solanki complaining that there is a gross water pollution in District Burhanpur, Madhya Pradesh causing fish mortality in River Tapti and also air pollution causing mortality of birds by several industrial waste and air pollution. It is also said that CETP has been installed but they are non-functional, there is rampant cutting of forest, burning of forage resulting in cattle mortality due to hunger and tyres are burnt in boilers causing serious air pollution and health hazard.*
- 2. Although, no specific violator is pointed out nor specific area is pointed out except that in the District Burhanpur, River Tapti is polluted besides air pollution, we find it appropriate to constitute a joint committee comprising State PCB and District Magistrate, Burhanpur to look into the grievance and take appropriate remedial, punitive and preventive action if the complaint is found to be correct. They shall forward the action taken report within two months to Registrar General, NGT by e-mail at judicialngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF. If any further direction is found necessary, he may place the matter before the Bench.*

Action Taken Report in Compliance of Hon'ble NGT Order
dated 10/01/2023

1. Joint Committee comprised of following Officers have visited the industries located at Burhanpur on dated 10/03/2023 :-

1. Shri Shailendra Singh Solanki, Additional Collector, Burhanpur.
2. Shri Shrinivas Dwivedi, Regional Officer, MPPCB, Indore

2. Following officers were present during inspection :-

1. Shri Mqbool Hussain Ansari, Deputy Director, Animal Husbandry, District Burhanpur
2. Shri Abhilash Meravi, General Manager, District Trade and Industry Center Burhanpur
3. Shri Atul Kotiya, Scientist, Regional Lab M.P. Pollution Control Board, Indore
4. Shri Ankit Baghel, District Environment Officer, M.P. Pollution Control Board, Khandwa

3. Issued raised in the letter of applicant:

1. Gross water pollution in District-Burhanpur, Madhya Pradesh causing fish mortality in River Tapti.
2. Air pollution causing mortality of birds by several industrial waste and air pollution.
3. CETP is non functional.
4. Rampant cutting of forest.
5. Burning of forage resulting in cattle mortality due to hunger.
6. Tyres are burnt in boilers causing serious air pollution and health hazard.

4. Observation of the Joint Committee :

1. Burhanpur is located on the bank of Tapti River. Google map of the area is enclosed as **Annexure-1** for reference.
2. There is an industrial area at Emagird, Burhanpur (M.P.) where approx 40 no. of small scale units are installed and most of them were found operating.
3. Industries at Emagird Burhanpur has been inspected by Officers of M.P. Pollution Control Board on dated 16, 17 February 2023 and 03 March 2023 to verify the air and water pollution control measures. Details of air pollution and water pollution control measures provided by each industry is enclosed as **Annexure-2**.

4. All processing units have installed effluent treatment plants as per requirement and treated effluent is sent to Common Effluent Treatment Plant (CETP) for further treatment via tankers. Discharge of wastewater in local drains was not observed during inspection and all the units are sending their wastewater to CETP for treatment and disposal. All the units which are having boilers have installed bag filters as air pollution control measures.
5. CETP (capacity 4.5 MLD) located at Sindhi Basti Burhanpur adjacent to the Pandrol Nallah has been installed by Municipal Corporation Burhanpur and operation is also under control of the Municipal Corporation. Treated industrial wastewater from the industries is sent to CETP by tankers for further treatment. Sewage from nearby colonies of the city is also treated in the CETP. Logbook and record related to receipt and treatment of wastewater from industries at CETP was verified during inspection. It has been observed that CETP is operated and logbook of the operation has been maintained. Online effluent monitoring system for BOD, COD, SS, pH at the outlet of CETP are installed and found under operation on the inspection day. Quality of treated effluent from CETP has been monitored on dated 17.02.2023. Copy of analysis report is enclosed as **Annexure-3**.
6. Quality of Tapti River water is also monitored every month at Neapanagar (upstream and downstream), Pipalghat Burhanpur & Hathnoor Burhanpur. Compiled analysis report of the river water at above 04 points locations are enclosed as **Annexure- 4, 5, 6 & 7**. Water quality of the river water has been found under category-A and B of Surface Water Quality Standards IS:2296-1982. No fish mortality in the Tapti River was come into notice.
7. Ambient air quality of the Burhanpur City at Sindhi Basti is monitored every month by MPPCB and compiled analysis report is enclosed as **Annexure-8**. As per report, ambient air quality of Burhanpur city was found within prescribed standards.
8. Ambient air quality of the industrial area Emagird Burhanpur was also carried out on dated 16/02/2023, analysis report is enclosed as **Annexure-9**. As per report, ambient air quality was found within prescribed standards.
9. Stack emission from four industries have been monitored on dated 16.02.2023 & 17.02.2023. Compiled analysis report is enclosed as **Annexure-10**. As per the analysis reports stack emissions from the

industries were found within prescribed standards. The boilers of the industries are operated by fuels like wood and agro briquettes. During inspection none of the industries were found burning tyres to operate the boilers.

5. Action taken :

1. During inspection on dated 17.02.2023 the industry named M/s Rehmaniya Textile, 299/1-2, Gram-Fatehpur was found violating the consent conditions by storing waste water in kuchha pond and not disposing to CETP, therefore, notice under Section 33 “A” of the Water (Prevention & Control of Pollution) Act 1974 has been issued vide dated number 831 date 06.03.2023, copy of the notice is enclosed as **Annexure-11**.
2. CETP is inspected regularly by MPPCB to ensure its operation and time to time notices are also issued if violations are found. Notice issued on 05.01.2023 is enclosed for perusal. CETP operator/ Municipal Corporation Burhanpur has been directed to ensure the treatment of industrial effluent from the industries upto prescribed standards. Copy of letters are enclosed as **Annexure-12 & 13**.
3. The applicant has complaint regarding cutting of forest. In this regard, District Forest Officer has been informed to take appropriate action if any such cases are received, however it is stated that no such cases have been come into notice. Copy of letter sent to the DFO Burhanpur is enclosed as **Annexure-14**.
4. The applicant has complaint regarding Burning of forage resulting in cattle mortality due to hunger. In this regard Deputy Director, Veterinary & Animal Husbandry Burhanpur has told during inspection that no such cases have been come into notice.

6. Conclusions :

1. It is submitted that regular inspection and monitoring is conducted by the M.P. Pollution control Board with respect to air and water pollution control. ETP and APC were found operating.
2. Action has been taken against violators It is submitted that CETP is regularly operated and partially treated wastewater is sent to CETP for further treatment. CETP is also inspected monthly basis by MPPCB and was found operating.

3. Tapti River water quality is tested on monthly basis and as per reports, the river water quality has been found under category-A or B of the Surface Water Quality Standards IS:2296-1982.
4. No fish mortality has been come into notice.
5. No mortality of birds due to industrial waste and air pollution has also come into notice.
6. No tyre burning for operation of boilers in the industrial units was observed.
7. The applicant has complaint regarding cutting of forest. In this regard it is stated that no such cases have been come into notice.
8. The applicant has complaint regarding Burning of forage resulting in cattle mortality due to hunger. In this regard it is stated that no such cases have been come into notice.

Photographs taken during visit are enclosed.

Enclosures: As above



(S N Dwivedi)
Regional Officer
MPPollution Control Board,
Indore



(Shailendra Singh Solanki)
Additional Collector-
Burhanpur

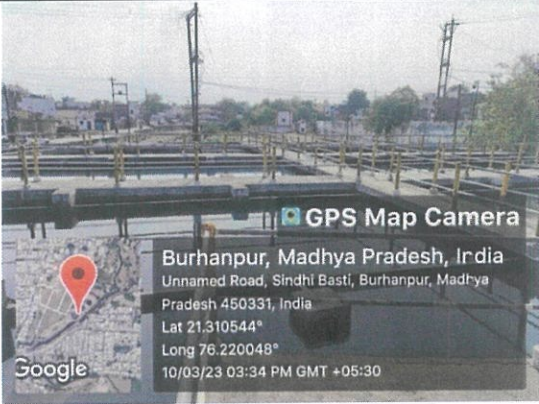
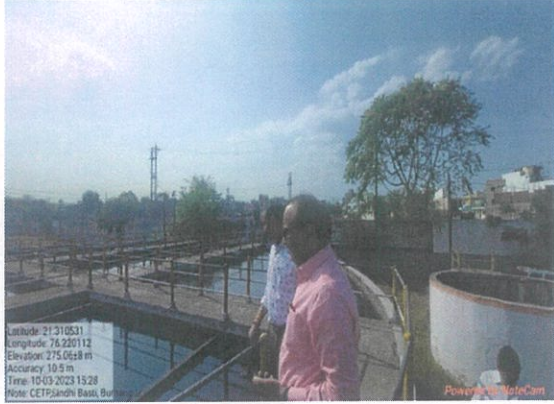



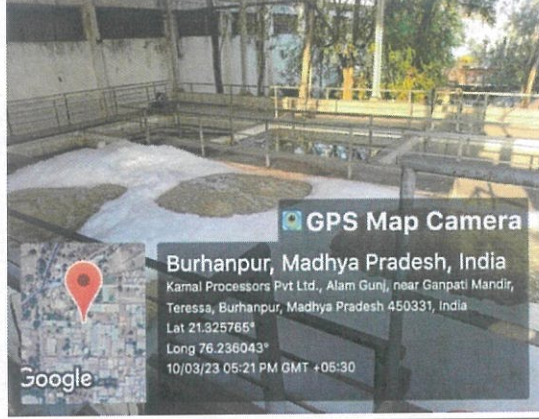

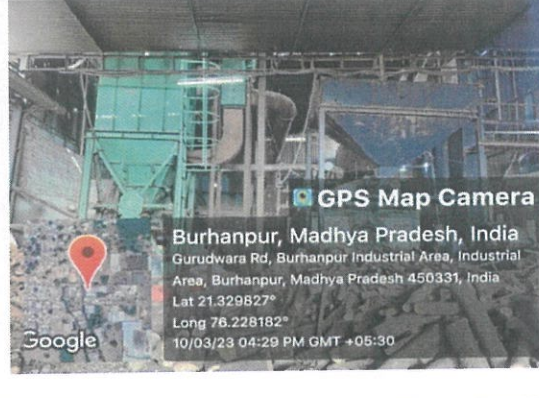
Photographs

6

(A) Photographs during inspection dated 16-17 February 2023



(B) Photographs of inspection dated 10/03/2023

 <p>GPS Map Camera Burhanpur, Madhya Pradesh, India Unnamed Road, Sindhi Basti, Burhanpur, Madhya Pradesh 450331, India Lat 21.310544° Long 76.220048° 10/03/23 03:34 PM GMT +05:30</p>	 <p>Latitude: 21.310531 Longitude: 76.220112 Elevation: 275.0558 m Accuracy: 10.5 m Time: 10-03-2023 15:28 Note: CETP/Sindhi Basti, Bur</p>
<p style="text-align: center;">CETP Burhanpur</p>	
 <p>Latitude: 21.310814 Longitude: 76.22029 Elevation: 275.0593 m Accuracy: 12.2 m Time: 10-03-2023 13:59 Note: CETP/Sindhi Basti, Bur</p>	 <p>Latitude: 21.310289 Longitude: 76.219346 Elevation: 264.6613 m Accuracy: 14.5 m Time: 10-03-2023 15:33 Note: CETP/Sindhi Basti, Bur</p>
<p style="text-align: center;">Online Effluent Monitoring System</p>	<p style="text-align: center;">Flow meter-CETP</p>
 <p>Latitude: 21.310814 Longitude: 76.22029 Elevation: 275.0593 m Accuracy: 12.2 m Time: 10-03-2023 13:59 Note: CETP/Sindhi Basti, Bur</p>	 <p>GPS Map Camera Burhanpur, Madhya Pradesh, India Kamal Processors Pvt Ltd., Alam Gunj, near Ganpati Mandir, Teressa, Burhanpur, Madhya Pradesh 450331, India Lat 21.325765° Long 76.236043° 10/03/23 05:21 PM GMT +05:30</p>
<p style="text-align: center;">Flow meter-CETP</p>	<p style="text-align: center;">ETP at Industry</p>
	 <p>GPS Map Camera Burhanpur, Madhya Pradesh, India Gurdwara Rd, Burhanpur Industrial Area, Industrial Area, Burhanpur, Madhya Pradesh 450331, India Lat 21.329827° Long 76.228182° 10/03/23 04:29 PM GMT +05:30</p>
<p style="text-align: center;">ETP at Industry</p>	<p style="text-align: center;">Bag filter at Industry</p>

Report

Report in the matter of Hon'ble NGT OA No. 22/2024 (CZ) (Harish Solanki V/s State of Madhya Pradesh & Ors.) in compliance of the Hon'ble NGT directions dated 13/02/2024

Hon'ble NGT Central Zone Bench, Bhopal vide its Order dated 13.02.2024 in O.A. No. 22/2024 (Harish Solanki V/s State of Madhya Pradesh & Ors.) directed as under :-

1. Issue raised in this application is violation of the Water (Prevention and Control of Pollution) Act, 1974 in the river Tapti causing fish mortality and violation of the Water (Prevention and Control of Pollution) Act, 1974, the Air (Prevention and Control of Pollution) Act, 1981 adversely affecting the birds life by the industrial waste in the district Burhanpur, Madhya Pradesh.
2. It is further alleged that CETP has been installed but they are not functional and there are rampant cutting of forest trees, burning of forage resulting in cattle mortality due to hunger and tires are burnt in boilers causing serious air pollution and health hazard.
3. Vide order dated 10.01.2023 a committee was constituted consisting District Magistrate, Burhanpur, M.P. and the representative of the State Pollution Control Board with direction to submit the factual and action taken report. The report reveals following violations:-
 - i. There are approximately 40 number of small scale units installed in the industrial area of Emagird, Burhanpur, Madhya Pradesh, which is located on the banks of the Tapti River.
 - ii. During the inspection the industry named M/s Rehmaniya Textile 299/1-2, Gram-Fatehpur was found violating the consent condition by storing waste water in Kaccha Pond and not disposing to CETP.

- iii. *Notices were issued to M/s Rehmaniya Textile, a cloth process unit for violating the Water (Prevention and Control of Pollution) Act, 1974, the Air (Prevention and Control of Pollution) Act, 1981.*
 - iv. *There are no provisions of treatment of untreated water.*
 - v. *The ETP was found non-operational and the untreated water was collected outside the campus. There are huge quantity of water which is untreated at the place of lagoon.*
 - vi. *The dissolved solid, suspended solids, chloride, BOD and COD was found violating the prescribed norm. CETP was not found operational as per standard parameter.*
 - vii. *The water which was sent to CETP for treatment was found to be directly discharged through Nala to the Tapti River.*
4. *A report was called from the Forest Department for cutting of the trees but nothing has been reported by the Forest Department.*
 5. *In light of above illegalities and violations of the Environment (Protection) Act, 1986, the State Pollution Control Board is directed to take remedial measures and take action against the unit violating the environmental norms and to submit the report. The environmental compensation for violation must be calculated and reported and further action be taken by the Pollution Control Board. Forest Department should be reminded to report with regard to the cutting and felling of the trees in violation of rules.*

Action Taken Report

1. Actions taken against M/s Rehmaniya Textiles, 299/1-2, Gram-Fatehpur, District-Burhanpur (M.P.) :-

A. Current Status of the industry :

M/s Rehmaniya Textile, Village-Fatehpur has been inspected on dated 14/03/2024 to verify the current status of the industry. Inspection report is enclosed as **Annexure-1**. The industry has been found closed and as per inspection report the industry is not in operation from dated 21/06/2023.

B. Action taken against the industry due to violation of environmental norms :

1. M/s Rehmaniya Textile was found violating the consent conditions by storing wastewater in kuchcha pond and not disposing the effluent to CETP during inspection dated 17/02/2023, therefore, notice U/s 33-A of Water (Prevention and Control of Pollution) Act 1974 was issued vide letter no. 831 dated 06/03/2023. Status report was submitted to Hon'ble NGT Principal Bench in Application O.A. No. 835/2022.
2. It is submitted that the Board had taken further action and issued closure direction U/s 33-A of Water (Prevention and Control of Pollution) Act 1974 to close the production vide Regional Office letter no. 2079 dated 08/06/2023 to the unit. Copy of the closure order is enclosed as **Annexure-2**.
3. In compliance of the above Closure Order, Madhya Pradesh Pashchim Kshetra Vidyut Vitran Company (i.e. MPSEB) has disconnected the electricity supply on dated 21/06/2023. Therefore industry was closed from dated 21/06/2023.
4. A letter dated 14/07/2023 was submitted by the industry with mentioning that industry is closed from 21/06/2023 and directions of Board has been complied for. The industry had requested to issue revised directions to restart the plant. Copy of letter dated 14/07/2023 is enclosed as **Annexure-3**.
5. The industry was inspected on dated 18/07/2023 in reference of industry letter dated 14/07/2023 and the industry was found closed due to disconnection of electricity. Wastewater from kuchcha pond had been disposed to CETP for treatment and disposal. Similarly improvement in ETP was also observed. Copy of the inspection report is enclosed as **Annexure-4**.
6. After due verification and compliance of directions issued under the Water Act, revised directions were issued vide letter no. 2722

dated 26/07/2023 to restart the plant. Copy of the revised direction letter issued to the unit is enclosed as Annexure-5.

7. The industry has been verified time to time and it has been found that the industry has still not started production and still closed. Industry has been inspected again on dated 14/03/2024 and was found closed. No wastewater was observed in Effluent Treatment Plant (ETP) because it was operating for a long time. It was also observed that the kuchacha pond, which were earlier in existence and wastewater was found accumulated during inspection dated 17/02/2023, now the pond has been dismantled and the land was observed levelled. Copy of inspection report has already been enclosed as Annexure-1.
8. In compliance of Hon'ble NGT Order dated 13/02/2024, it is submitted that environmental violation by M/s Rehmaniya Textile was found from dated 17/02/2023 to 21/06/2023 and accordingly environment compensation has been calculated as per the guideline issued by CPCB. Notice to the industry to deposit environment compensation of Rs. 12,40,000/- has been sent by the Regional Office letter no. 1045 dated 21/03/2024. Copy of the letter is enclosed as Annexure-6.

2. **Report of Forest Department with regard to tree cutting & felling :**

Hon'ble NGT has also directed to remind Forest Department with regard to the cutting and felling of the trees in violation of the rules vide its order dated 13/02/2024.

It is pertinent to submit that reminder letter no. 852 dated 05/03/2024 & letter no. 1010 dated 21/03/2024 have been sent. Copy of the letters dated 05/03/2024 & 21/03/2024 are enclosed as Annexure-7 & 8 for reference.


It is submitted that for District Forest Officer Burhanpur has sent report regarding cutting & felling of trees vide letter no. 1334 dated 27/03/2024. Copy of the report is enclosed as Annexure-9. As per the report forest department has taken action against the persons who were involved in the cutting of trees and controlled the illegal cutting of forest trees with the help of Police & District Administration. Approx 150 persons were arrested and sent to the jail. Forest department is continuously monitoring the activity of invaders by drones also. Night

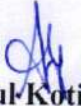
patrolling has being done in internal part of the forest area. Details of action taken may be perused in the report submitted by the Forest department.


Conclusion :

1. M/s Rehmaniya Textile has been found closed and it is closed from dated 21/06/2023. The industry has violated the environmental laws to 17/02/2023 to 21/06/2023 and therefore accordingly in compliance of Hon'ble NGT directions, environment compensation has been calculated and notice has been sent to the unit to deposit Rs. 12,40,000/- as environment compensation.
2. The Forest Department through District Forest Officer Burhanpur has been informed also to submit the reports regarding cutting of trees in compliance of the directions. The Forest Department has submitted report with regard to cutting and felling of trees and the taken action to control illegal cutting in forest area.

Enclosures: As above


(Ankit Baghel)
District Environment Officer,
MPPCB, Khandwa


(Atul Kotiya)
Scientist
MPPCB, Indore


(S N Dwivedi)
Regional Officer
MPPCB Indore

**Information of Air and Water Pollution Control Measures installed by Industries at
Burhanpur (M.P.)**

Date of Inspection: 15/03/2024 & 16/03/2024

Inspection Team : (1) Atul Kotiya, Scientist, Regional Laboratory, MPPCB, Indore
(2) Ankit Baghel, District Environment Officer, Khandwa

Table – A

Details of Wastewater Treatment

S.No	Name of industry	Address	Type	Product & Capacity	Wastewater qty.	Effluent Treatment	ETP operating (Yes/No)	Effluent disposal to CETP (Yes/No)	Remark
1	Agrawal Calendering Works	Plot No:16, Industrial Estate, Burhanpur	Calendering and Sizing	Calendering of cloth-48 LMT/Year, Sizing of yarn-300.000 M.T/Year	0.6 KLD	NA	NA	Yes	
2	Annpurna Calendering Works	Plot No:497/480, Mittal Compound Khandwa Road, Burhanpur	Process and Calendering	Process and Calendering of Cloth-275 Lac Meter	9.1 KLD	ETP :- F.Fresh Mixture, Pre Settling tank, aeration tank, filter feed tank, ACF, Sand filter, Sludge Drying bed	Yes	Yes	
3	Ambe Processors	497/480, Mittal Compound, Block -	Processing	Finishing cloth & back filling cloth-135.000	30.4 KLD	ETP :- F.Fresh Mixture, Flocculator, Pre	-	-	Close d

		D,Khandwa Road		LMT/Year						
4	Bhandari Process,	20 Industrial East Burhanpur	Calendaring	Calendaring of cloth -216.00 LMT	0.8 KLD	NA	Yes	NA	Yes	
5	Burhanpur Tapti Mill	Lal Bag, Burhanpur,	Processing	cotton yarn- 2592 MT/Year, Synthetic Blend Yarn- 2520 MT/Year	28 KLD	Yes	Yes	Yes	Yes	
6	Crown Processors	Lodhipura Road, Near Gurudwara, Badi Sangat, Burhanpur,	Processing	PROCESSING OF FABRIC- 7,50,000.00 Meters/Year	9.6 KLD	Yes	Yes	Yes	Yes	
7	M/S. Shri Chamunda Sizing Mills	Near Ganpati Mandir, In Front Of St. Teresa School,	Sizing	Sizing of yarn - 300.00 MT/Year	0.3 KLD	NA	Yes	NA	Yes	
8	Burhanpur Cloth World Pvt. Ltd.	Survey No. 204/4/2, 204/5/2,	Sizing	Sizing of Yarn - 2000 MT/Year	2.1 KLD	Yes	Yes	Yes	Yes	

Handwritten signature or mark.

9	Burhanpur Textile Industry	Village - Emagrid, Burhanpur	Calendarin g	Calendarin of cloth) -48 LMT/Year	7.8 KLD	Settling Tank, Filter Feed Tank, Filter Press, Septic Tank, Carbon Filter, Sand Filter, Treated Water Collection Tank ETP : Collection Cum Equalization, Flash Mixer, Floculator, Pri Settling Tank, Filter Feed Tank, Secondary Settling tank, Septic Tank, Treated Water Collection Tank	Yes	Yes	
10	Gauri Textile	Survey No. 209/5, Gram Amagird, Burhanpur,	Processin g	Processing Cloth-100 Lac Meter/Year	31.1 KLD	ETP : Collection Cum Equalization, Flash Mixer, Floculator, Pri Settling Tank, Bar Screen Chamber, Aeration Tank, Filter Feed Tank, Secondary Settling tank, Carbon Filter, Sand Filter, Treated Water Collection Tank	Yes	Yes	
11	Grow	Plot No-	Processin	Processing &	29.8	ETP : Flash	Yes	Yes	

	Healthy Process	187/9,10,11,12, Udyog Nagar, Burhanpur,	g	bleaching of gray cloth-900 Lac Meter	KLD	Mixing Chambers, Flocculator, Pri Settling Tank, Sludge Drying Beds, Treated Water Collection Tank			
12	Gayatri Coating Pvt. Ltd.	23, Industrial Estate, Burhanpur,	Processing g	Manufacturing of Binding cloth-60.00 (sixty lacs meter/year)	1.5 KLD	ETP : Flash Mixing Chambers, Flocculator, Pri Settling Tank, Filter Press, Carbon Filter, Sand Filter	Yes	Yes	
13	Hanuman Processors	Alamganj, Burhanpur,	Sizing	Sizing of Yarn- 1800 MT/Yr	3.9	ETP : Flash Mixer, Flash Mixing Chambers, Pri Settling Tank, Soak Pit, Carbon Filter, Sand Filter	Yes	Yes	
14	Jeevan Sizing Works	5, Industrial Estate, Burhanpur	Sizing	Sizing of yarn- 600 M.T/Yr	1.5	ETP: Collection tank, settling tank, Filter feed tank,PSF,ACF & Sludge drying bed	Yes	Yes	
15	Jeevan Udyog	4, Industrial Estate, Burhanpur	Sizing	Sizing of yarn- 900 M.T/Yr	1.2	ETP: Collection tank, settling tank, Filter feed tank,PSF,ACF & Sludge drying bed	Yes	Yes	
16	Kamal Processors	Gram Amagrid,	Processing g	Processing of Cloth-45 Lac	20	ETP: Chemical Dousing Tank,	Yes	Yes	

Handwritten signature

	Pvt. Ltd.	Alamgunj,		Meter					
17	Kailash Textile Industries	9-10, Industrial Estate Burahanpur	Sizing	Sizing of Yarn - 3 Crore Meter/year	0.5	Collection tank	NA	Yes	Yes
18	Maharaja Process	Khasara No-199/2, Navbharat Compound, Industrial Area Burhanpur ,	Processing	Calendering & processing of loom cloth-75 Lac Meter	30.1	ETP: Flash Mixer, Pri Settling Tank, Aeration Tank, Sludge Drying Beds, Treated Water Collection Tank	Yes	Yes	Yes
19	Mangalam Processors	481/19, Behind Naval Sing Petrol Pump, Khadwa Road	Sizing	Sizing of yarn- 4000.000 M.T	4.8	ETP: Collection Tank, Flash Mixer, Pri Settling Tank, Aeration Tank, Sludge Drying Beds, Treated Water Collection Tank	Yes	Yes	Yes
20	Navrang Udhog	364/16/5, New T.I.T. Road, Jamalpura, Burhanpur	Sizing	-	0.8	Collection tank	NA	Yes	Yes


21	Nilkamal Process	Industrial Estate, Burhanpur,	Sizing & calendaring	Calendering of Cloth (Job Work)-900000 Meter/Year (9.0 Lack Meter/Year	1.2	ETP: Clarifier, Collection Tank, Equalization Tank, Flash Mixer, Holding Tank & Pri Settling Tank	Yes	Yes
22	Paras Sizing Mills	3, Industrial Estate, Burhanpur,	Sizing	Sizing of yarn- 300 M.T/Year	1.4	ETP: Collection Cum Equalization, Pri Settling Tank, Filter Feed Tank, Sludge Drying Beds, Carbon Filter, Sand Filter	Yes	Yes
23	Paras Process	1-Industrial Estate, Burhanpur,	Sizing	Sizing of yarn- 300 M.T/Year	0.8	Collection tank	NA	Yes
24	Pawan Sizing Mills	12, Udyog Nagar, Burhanpur	Sizing	Sizing of yarn (Job work)-100 MT/Year	1.8	Collection tank	NA	Yes
25	Pramod Calendering & Sizing Works	20, Industrial Estate, Burhanpur,	Sizing	Sizing of yarn (Beam)-936 MT/Year	0.9	Collection tank	NA	Yes
26	Prabha Textile Pvt. Ltd.	Plot No.187/1, Emagird, Industrial Area, Burhanpur	Processing	Processing of Cloth 50.00 LMT/Year	1.1	ETP: Collection Cum Equalization, Flash Mixer, Flocculator, Oil-Grease Trap, Pri Settling Tank, Pre- Bar Screen Chamber, Aeration Tank, Filter Feed Tank, Filter Press,	Yes	Yes

27	Puro Care	Plot No:110/3, Raver Road, Mohammadpu ra,	Surgical Cotton	All Type of Surgical Cotton-730 M.T	63	ETP: Collection Cum Equalization, Collection Tank, Pri Settling Tank, Plain Settling Tank, Aeration Tank, Filter Feed Tank, Sec Clarifier, Sludge Drying Beds, Sprinkler System, Carbon Filter, Evaporation, Sand Filter, Treated Water Collection Tank	Yes	Yes	
28	Rajkamal Udyog	9, Udyog Nagar, Burhanpur ,	Calenderi ng	Calendering of gray cloth- 365.00 Lac meter/year	0.5	Collection tank	Yes	Yes	
29	Rajesh Industries	13, Udyog Nagar Burhanpur	Processin g	Processing of Cloth-100 LMT/Yr	8.4	ETP: Chemical Dousing Tank, Clarifier, Flash Mixing Chambers, Pre- Plain Settling Tank, Aeration Tank, Sludge Drying Beds, Carbon Filter,	Yes	Yes	Close d

30	Rajkamal Clothing & Processing (I) Pvt. Ltd.	13, Udyog Nagar, Burhanpur	Processing of cloth-300 LMT	0.7	Sand Filter Collection tank	NA	Yes
31	R.R. Fabrics Pvt. Ltd.	Plot No. 15, Industrial Area, Burhanpur	Processing of Cloth (Job Work)-1.00 Crore Meter/Year (One crore meter/year)	2.8	ETP: Collection Cum Equalization, Flash Mixing Chambers, Pri Settling Tank, Aeration Tank, Sludge Drying Beds, Carbon Filter, Sand Filter, Treated Water Collection Tank	Yes	Yes
32	Samyak Fabrics P. Ltd.	Khasara No - 200/1, Gram-Amagird Lodhi Pura Burhanpur	Sizing of Yarn (Job work) - 1600 M.T	0.9	Collection tank	NA	Yes
33	Samrat Process	Survey No. 78/1, Haji Compound, Gulab Ganj,	Processing of Powerloom Cloth-300 LMT	130	ETP: Collection Cum Equalization, Pri Settling Tank, Aeration Tank, Filter Feed Tank, Treated Water Collection Tank	Yes	Yes
34	Shriram Process	Plot No. 11, Khasra No. 209/3, Gram-Amagird, 11, Industrial Estate,	Processing Of Cloth (Pretreatment Dyeing and finishing)-66 Lac Meter, Stenter	163.75	ETP: Collection Cum Equalization, Flash Mixer, Flocculator, Pri Settling Tank, Bar Screen	Yes	Yes

35	Shree Kunjbihari Process	Khasra No. 171/1, 118/1, Dargah Road, Udyog Nagar	Processing	Cloth Processing-40 Lac meter	37.8	Chamber, Plain Settling Tank, Aeration Tank, Anaerobic Digester, Sludge Drying Beds ETP: Chemical Dousing Tank, Clarifier, Collection Tank, Equalization Tank, Flash Mixer, Flocculator, Holding Tank, Pri Settling Tank, Pre- Bar Screen Chamber, Aeration Tank, Sec Clarifier, sludge Drying Beds, Carbon Filter	Yes	Yes
36	Shreenath Sizing Works	2, Industrial Estate, Burhanpur,	Sizing	Sizing of yarn (job work)-250 M.T	0.5	Collection tank	NA	Yes
37	Sanjay Sizing Works	Plot No. 157/2, Sarafa Compound, Near Guradwara,	Sizing	Sizing of yarn (job work)-350 M.T	0.9	Collection tank	NA	Yes
38	Swastik Industries	Gurudwara Road,	Processing	Processing of Powerloom Cloth -18.900 Lac Meter	2.4	ETP:Collect on Tank, Flash Mixing tank, Flocculation tank, Primary settling tank, Treated water Tank	Yes	Yes

39	Swastik Process	Gurudwara Lodhipura Road, Burhanpur,	Processing of Cloth -60.00 Lac meter/year	14.6	ETP: Suspended Solid separators, Equalization tank, Flash mixing tank, Flocculation tank, settling tank, sludge drying beds, Collection tank	Yes	Yes
40	Textile Processing Co-Op Society	Plot No 9/10, Udyog Nagar, Burhanpur,	Processing of Cloth-35.000 LMT	25.5	ETP: Effluent collection tank, flash mixer, Aeration tank, secondary settler, filter feed tank, PSF,ACF, sludge drying beds	Yes	Yes
41	Rehmaniya Textiles	299/1-2, Gram-Fatehpur, Burhanpur	Processing of Grey Cloth - 150.000 LMT	30.8	ETP: Collection Cum Equalization, Flash Mixer, Flocculator, Pri Settling Tank, Aeration Tank, Filter Feed Tank, SecondarySettling tank	Yes	Yes


Ankit Baghel
District Environment Officer,
Khandwa


Atul Kotiya
Scientist

Regional Lab, M.P. Pollution Control Board, Indore

Table - B**Details of Air Pollution Control**

S.No.	Name of industry	Address	Type	Product & Capacity	Boiler Capacity	Fuel Type	Fuel Quantity	APC details	APC operating (Yes/No)	Remark
1	Agrawal Calendering Works	Plot No:16, Industrial Estate, Burhanpur	Calendering and Sizing	Calendering of cloth-48 LMT/Year, Sizing of yarn-300.000 M.T/Year	01 Ton	Coal	2.5 Ton/day	Bag Filter	Yes	
2	Annpurna Calendering Works	Plot No:497/480, Mittal Compound Khandwa Road, Burhanpur	Process and Calendering	Process and Calendering of Cloth-275 Lac Meter	04 Ton	Coal	06 Ton/day	Bag Filter	Yes	
3	Ambe Processors	497/480, Mittal Compound, Block - D, Khandwa Road	Processing	Finishing cloth & back filling cloth-135.000 LMT/Year	4 Lac Kilo Calorie	AGR	350 Kg/h	Bag Filter	Yes	Closed
4	Bhandari Process,	20 Industrial East Burhanpur	Calendering	Calendering of cloth -216.00 LMT	1.5 Ton	Wood	02 Ton/day	Bag Filter	Yes	
5	Burhanpur Tapti Mill	Lal Bag, Burhanpur,	Processing	cotton yarn-2592 MT/Year, Synthetic Blend Yarn-2520 MT/Year	NA	-	-	NA	NA	
6	Crown Processors	Lodhipura Road, Near Gurudwara, Badi Sangat, Burhanpur,	Processing	PROCESSING OF FABRIC-7,50,000.00 Meters/Year	2 ton	AGR	12	Bag Filter	Yes	
7	M/S. Shri Chamunda	Near Ganapati Mandir, In Front	Sizing	Sizing of yarn - 300.00 MT/Year	0.75 ton	Wood	1.5 Ton/	Bag Filter	Yes	

NA

8	Sizing Mills	Of St. Teresa School, Survey No. 204/4/2, 204/5/2, Village - Emagrid, Burhanpur	Sizing	Sizing of Yarn - 2000 MT/Year	2.5 ton	AGR	06 Ton/day	Bag Filter	Yes	
9	Burhanpur Textcot Industry	Plot No -190/2, Amagird Lodhipura Dargah Road, Lodhipura, Buhanpur	Calendaring	Calendaring of cloth) -48 LMT/Year	02 ton	Coal	04 Ton/day	Bag Filter	Yes	
10	Gauri Textile	Survey No. 209/5, Gram Amagird, Burhanpur,	Processing	Processing Cloth-100 Lac Meter/Year	04 ton	Coal	200 Kg/h	Bag Filter	Yes	
11	Grow Healthy Process	Plot No-187/9,10,11,12, Udyog Nagar, Burhanpur,	Processing	Processing & bleaching of gray cloth-900 Lac Meter	03 ton	Wood	10 Ton/day	Bag Filter	Yes	
12	Gayatri Coating Pvt. Ltd.	23, Industrial Estate, Burhanpur,	Processing	Manufacturing of Binding cloth-60.00 (sixty lacs meter/year)	03 ton	AGR	06 Ton/day	Bag Filter	Yes	
13	Hanuman Processors	Alamganj, Burhanpur,	Sizing	Sizing of Yarn-1800 MT/Yr	2.5 ton	Coal	07 Ton/day	Bag Filter	Yes	
14	Jeevan Sizing Works	5, Industrial Estate, Burhanpur	Sizing	Sizing of yarn-600 M.T/Yr	3 ton	Coal	08 ton/Day	Bag Filter	Yes	
15	Jeevan Udyog	4, Industrial Estate, Burhanpur	Sizing	Sizing of yarn-900 M.T/Yr	3 ton	Coal	08 ton/Day	Bag Filter	Yes	
16	Kamal Processors Pvt. Ltd.	Gram Amagrid, Alamguni,	Processing	Processing of Cloth-45 Lac Meter	04 ton, 02 lac kilo calorie	Agro waste	1.2 MT/day, 600	Bag Filter	Yes	

17	Kailash Textile Industries	9-10, Industrial Estate Burhanpur	Sizing	Sizing of Yarn - 3 Crore Meter/year	1.5 ton	Coal	03 ton/day	Bag Filter	Yes	
18	Maharaja Process	Khasara No-199/2, Navbharat Compound, Industrial Area Burhanpur,	Processing	Calendering & processing of loom cloth-75 Lac Meter	04 ton	Coal	08 ton/day	Bag Filter	Yes	
19	Mangalam Processors	481/19, Behind Naval Sing Petrol Pump, Khadwa Road	Sizing	Sizing of yarn-4000.000 M.T	03, 02 ton	Agro Waste	600 kg/hr, 400 kg/hr	Bag Filter	Yes	
20	Navrang Udhog	364/16/5, New T.I.T. Road, Jamalpura, Burhanpur	Sizing	Sizing work- 170	0.75 ton	Wood	80 kg/hr	Bag filter	Yes	
21	Nilkamal Process	Industrial Estate, Burhanpur,	Sizing & calendaring	Calendering of Cloth (Job Work)-900000 Meter/Year (9.0 Lack Meter/Year	02 ton	Agro waste	08 ton/day	Bag Filter	Yes	
22	Paras Sizing Mills	3, Industrial Estate, Burhanpur,	Sizing	Sizing of yarn-300 M.T/Year	1.5 ton	Coal	02 ton/day	Bag Filter	Yes	
23	Paras Process	1-Industrial Estate, Burhanpur,	Sizing	Sizing of yarn-300 M.T/Year	1.0 ton	Wood	3 ton/day	Bag Filter	Yes	
24	Pawan Sizing Mills	12, Udyog Nagar, Burhanpur	Sizing	Sizing of yarn (Job work)-100 MT/Year	02 ton	Coal	02 ton/day	Bag Filter	Yes	
25	Pramod Calendering & Sizing Works	20, Industrial Estate, Burhanpur,	Sizing	Sizing of yarn (Beam)-936 MT/Year	01 ton	Coal	01 ton/day	Bag Filter	Yes	

CA

26	Prabha Textile Pvt. Ltd.	Plot No.187/1, Emagird, Industrial Area, Burhanpur	Processing	Processing of Cloth 50.00 LMT/Year	03 ton + 750 U	Coal	100 kg/Hr	Bag Filter	Yes	
27	Puro Care	Plot No:110/3, Raver Road, Mohammadpur a,	Surgical Cotton	All Type of Surgical Cotton-730 M.T	1.5 ton	Agro Waste	03 ton/day	Bag Filter	Yes	
28	Rajkamal Udyog	:9, Udyog Nagar, Burhanpur,	Calendering	Calendering of gray cloth-365.00 Lac meter/year	1.25 ton	Coal	25 kg/Hr	Bag Filter	Yes	
29	Rajesh Industries	13, Udyog Nagar Burhanpur	Processing	Processing of Cloth- 100 LMT/Yr	10 lac Kilo calorie	Agro Waste	05 ton/day	Bag Filter	Yes	
30	Rajkamal Clothing & Processing (I) Pvt. Ltd.	13, Udyog Nagar, Burhanpur	Processing	Processing of cloth- 300 LMT	03 ton	Wood	200 Kg/day	Bag Filter	Yes	
31	R.R. Fabrics Pvt. Ltd.	Plot No. 15, Industrial Area, Burhanpur	Processing	Processing of Cloth (Job Work)-1.00 Crore Meter/Year (One crore meter/year)	03 ton	Coal	06 Ton/day	Bag Filter	Yes	
32	Samayak Fabrics P. Ltd.	Khasara No - 200/1, Gram- Amagird Lodhi Pura Burhanpur	Sizing	Sizing of Yarn(Job work) -1600 M.T	02 ton	Wood	06 ton/day	Bag Filter	Yes	
33	Samrat Process	Survey No. 78/1, Haji Compound, Gulab Ganj,	Processing	Processing of Powerloom Cloth- 300 LMT	03 Ton, 02 Lac Kilo calorie	Coal	1250 kg/hr, 800 kg/hr	Bag Filter	Yes	
34	Shriram Process	Plot No. 11, Khasra No. 209/3, Gram- Amagird, 11, Industrial Estate,	Processing	Processing Of Cloth (Pretreatment Dyeing and finishing)-66 Lac Meter, Stentering and Processing of Cloth -3 Lac Meter	03 ton, 10 LKC	HUS K	500 kg/hr	Bag Filter	Yes	

35	Shree Kunjbihari Process	Khasra No. 171/1, 118/1, Dargah Road, Udyog Nagar	Processing	Cloth Processing-40 Lac meter	03 ton, 10 LKC	Coal	0.6 mt/hr, 10 kg/hr	Bag Filter	Yes
36	Shreenath Sizing Works	2, Industrial Estate, Burhanpur,	Sizing	Sizing of yarn (job work)-250 M.T	0.75 ton	Coal	06 ton/day	Bag Filter	Yes
37	Sanjay Sizing Works	Plot No. 157/2, Sarafa Compound, Near Guradwara,	Sizing	Sizing of yarn (job work)-350 M.T	01 ton	Coal	1.2 ton/day	Bag Filter	Yes
38	Swastik Industries	Gurudwara Road,	Processing	Processing of Powerloom Cloth - 18.900 Lac Meter	03 ton	Agro Husk	200 Kg/hr	Bag Filter	Yes
39	Swastik Process	Gurudwara Lodhipura Road, Burhanpur,	Processing	Processing of Cloth - 60.00 Lac meter/year	2.25 ton	Agro husk	125 Kg/hr	Bag Filter	Yes
40	Textile Processing Co-Op Society	Plot No 9/10, Udyog Nagar, Burhanpur,	Processing	Processing of Cloth- 35.000 LMT	0.8 ton	Wood	02 ton/day	Bag Filter	Yes
41	Rehmaniya Textiles	299/1-2, Gram-Fatehpur, Burhanpur	Processing	Processing of Grey Cloth -150.000 LMT	1.5 ton	Wood	50 kg/hr	Bag Filter	Yes


Ankit Baghel
District Environment Officer,
Khandwa


Atul Kotiya
Scientist
Regional Lab, M.P. Pollution Control Board, Indore

निरीक्षण प्रतिवेदन

दिनांक 16.07.2024 को औद्योगिक क्षेत्र एमार्गिद, जिला बुरहानपुर का औचक निरीक्षण किया गया। निरीक्षण दिवस निम्नलिखित उद्योगों का निरीक्षण किया गया :-

1. मेसर्स ग्रो हेल्दी प्रोसेर्स प्रायवेट लिमिटेड, 187/9 से 12, उद्योग नगर बुरहानपुर
2. मेसर्स कैलाश टैक्सटाईल, 9 से 10, उद्योग नगर बुरहानपुर
3. मेसर्स महाराजा प्रोसेर्स, खसरा नं 199/2, औद्योगिक क्षेत्र एमार्गिद, जिला बुरहानपुर

मौके पर पाई गई वस्तुस्थिति निम्नानुसार है:-

मेसर्स ग्रो हेल्दी प्रोसेर्स प्रायवेट लिमिटेड, प्लॉट नं 187/9 से 12, उद्योग नगर बुरहानपुर

1. उद्योग से किसी तरह का औद्योगिक दूषित जल का निस्त्राव नहीं पाया गया।
2. उद्योग में प्रोसेसिंग ऑफ क्लॉथ संबंधित कार्य किया जाना पाया गया। जिसके दूषित जल के उपचार हेतु ईटीपी स्थापित किया गया है जो कि संचालित पाया गया। प्राथमिक उपचार उपरांत दूषित जल को पुनः उपचारित करने हेतु नगर निगम द्वारा स्थापित सी.ई.टी.पी में भेजा जा रहा है। जिसकी पुष्टि उद्योग एवं सी.ई.टी.पी के रिकार्ड से की गई।
3. उद्योग में 02 बॉयलर स्थापित है, जिसकी क्षमता 03 टन प्रति घंटा एवं 20 लाख किलो कैलारी। जिसमें वायु प्रदूषण नियंत्रण हेतु बैग फिल्टर स्थापित किये गये हैं, जो संचालित पाये गये।

मेसर्स कैलाश टैक्सटाईल, प्लॉट नं 9 से 10, उद्योग नगर बुरहानपुर

1. उद्योग से किसी तरह का औद्योगिक दूषित जल का निस्त्राव नहीं पाया गया।
2. उद्योग में साईजिंग ऑफ यार्न संबंधित कार्य किया जाना पाया गया। जिसके दूषित जल को उपचारित करने हेतु नगर निगम द्वारा स्थापित सी.ई.टी.पी में भेजा जा रहा है। जिसकी पुष्टि उद्योग एवं सी.ई.टी.पी के रिकार्ड से की गई।
3. उद्योग में 01 बॉयलर स्थापित है, जिसकी क्षमता 1.5 टन प्रति घंटा। जिसमें वायु प्रदूषण नियंत्रण हेतु बैग फिल्टर स्थापित किया गया है, जो संचालित पाया गया।

मेसर्स महाराजा प्रोसेर्स, खसरा नं 199/2, औद्योगिक क्षेत्र एमार्गिद, जिला बुरहानपुर

1. उद्योग से किसी तरह का औद्योगिक दूषित जल का निस्त्राव नहीं पाया गया।

2. उद्योग में प्रोसेसिंग ऑफ क्लॉथ संबंधित कार्य किया जाना पाया गया। जिसके दूषित जल के उपचार हेतु ईटीपी स्थापित किया गया है जो कि संचालित पाया गया। प्राथमिक उपचार उपरांत दूषित जल को पुनः उपचारित करने हेतु नगर निगम द्वारा स्थापित सी.ई.टी.पी में भेजा जा रहा है। जिसकी पुष्टि उद्योग एवं सी.ई.टी.पी के रिकार्ड से की गई।
3. उद्योग में 01 बॉयलर स्थापित है, जिसकी क्षमता 04 टन प्रति घंटा। जिसमें वायु प्रदूषण नियंत्रण हेतु बैग फिल्टर स्थापित किये गये हैं, जो संचालित पाया गया।

औद्योगिक क्षेत्र एमार्गिद, बुरहानपुर का निरीक्षण :-

औद्योगिक क्षेत्र एमार्गिद, जिला बुरहानपुर में किसी भी उद्योग से दूषित जल का निस्सारण नालियों में नहीं पाया गया। जल प्रदूषणकारी उद्योगों में ई.टी.पी. संचालित किया जा रहा है व प्राथमिक उपचार के पश्चात् जल को टैंकरो के माध्यम से नगर निगम बुरहानपुर द्वारा सिंधी बस्ती में स्थापित 4.5 एम.एल.डी क्षमता के सी.ई.टी.पी. में किया जाना पाया गया। जिसकी पुष्टि उद्योग द्वारा प्रस्तुत रिकार्ड एवं सी.ई.टी.पी. के निरीक्षण में पाया गया।

संलग्न:-निरीक्षण के दौरान लिये गये फोटोग्राफ्स

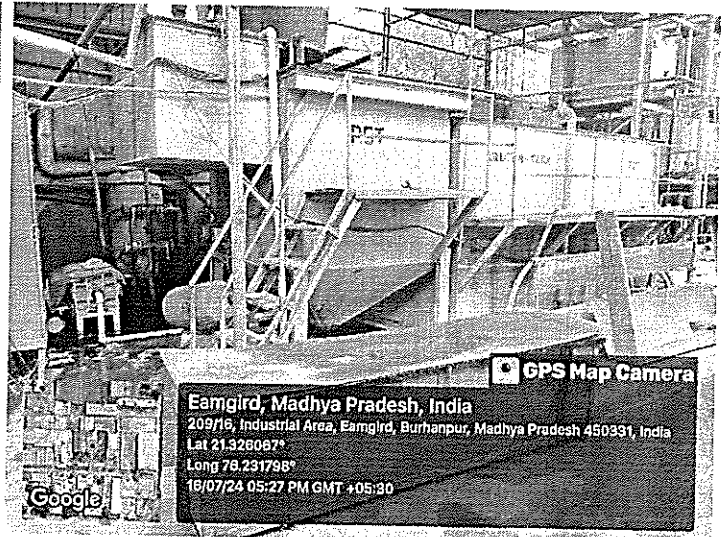
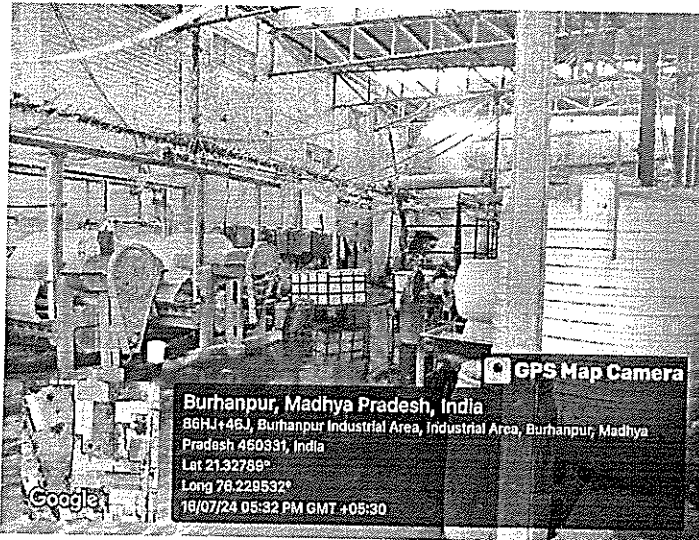
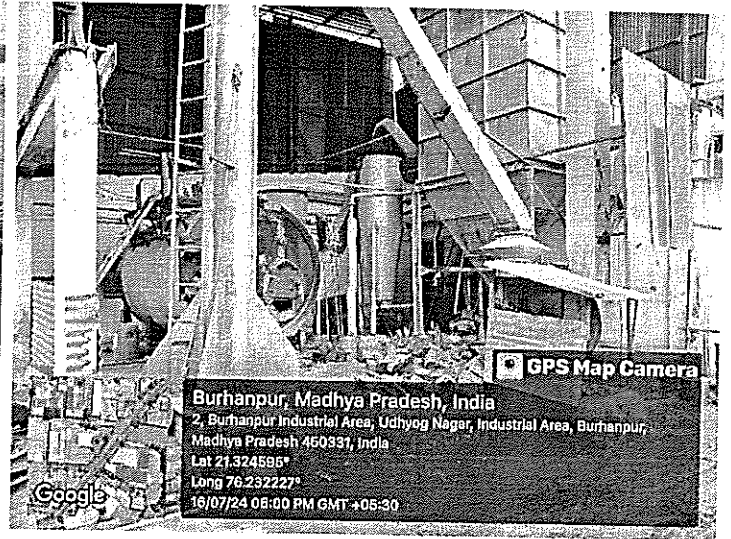
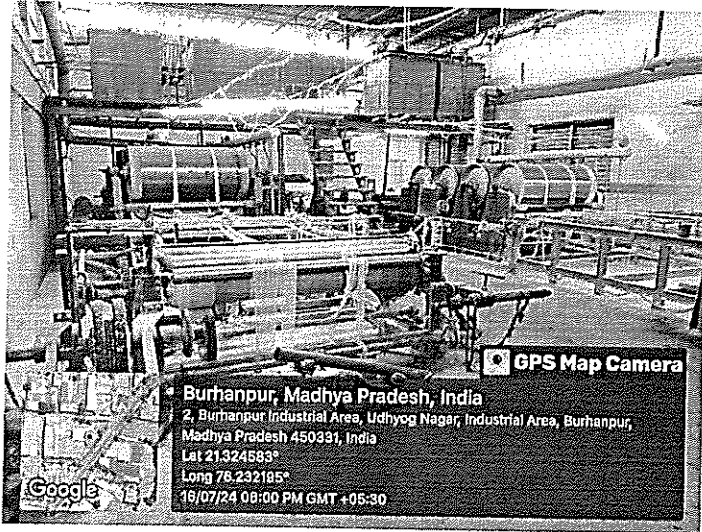


अंकित बघेल
जिला पर्यावरण अधिकारी, खण्डवा



अतुल कोटिया
वैज्ञानिक, क्षेत्रीय प्रयोगशाला इन्दौर

दिनांक 16.07.2024 को औद्योगिक क्षेत्र एमार्गिद, जिला बुरहानपुर
निरीक्षण के फोटोग्राफ्स



निरीक्षण प्रतिवेदन

दिनांक 23.09.2024 एवं 24.09.2024 को औद्योगिक क्षेत्र एमार्गिद, जिला बुरहानपुर एवं निम्नलिखित उद्योगों का निरीक्षण किया गया :-

1. मेसर्स श्री कुंज बिहारी प्रोसेस, 171/1 एवं 118/1, दरगाह रोड, उद्योग नगर बुरहानपुर
2. मेसर्स ग्रो हेल्दी प्रोसेस प्रायवेट लिमिटेड, 187/9 से 12, उद्योग नगर बुरहानपुर
3. मेसर्स बुरहानपुर टैक्सकॉट, प्लॉट नं 190/2, लौधीपुरा, औद्योगिक क्षेत्र एमार्गिद, जिला बुरहानपुर
4. मेसर्स महाजन ब्लीचिंग, ग्राम एमार्गिद, बुरहानपुर

मौके पर पाई गई वस्तुस्थिति निम्नानुसार है:-

मेसर्स श्री कुंज बिहारी प्रोसेस, प्लॉट नं 171/1 एवं 118/1, दरगाह रोड, उद्योग नगर बुरहानपुर

1. उद्योग से किसी तरह का औद्योगिक दूषित जल का निस्त्राव नहीं पाया गया।
2. उद्योग में प्रोसेसिंग ऑफ क्लॉथ संबंधित कार्य किया जाना पाया गया। जिसके दूषित जल के उपचार हेतु ईटीपी स्थापित किया गया है जो कि संचालित पाया गया। प्राथमिक उपचार उपरांत दूषित जल को पुनः उपचारित करने हेतु नगर निगम द्वारा स्थापित सी.ई.टी.पी में भेजा जा रहा है। जिसकी पुष्टि उद्योग एवं सी.ई.टी.पी के रिकार्ड से की गई।
3. उद्योग में 02 बॉयलर स्थापित है, जिसकी क्षमता 03 टॉन प्रति घंटा एवं 1500 यू। जिसमें वायु प्रदूषण नियंत्रण हेतु बैग फिल्टर स्थापित किये गये है, जो संचालित पाये गये।

मेसर्स ग्रो हेल्दी प्रोसेस प्रायवेट लिमिटेड, प्लॉट नं 187/9 से 12, उद्योग नगर बुरहानपुर

1. उद्योग से किसी तरह का औद्योगिक दूषित जल का निस्त्राव नहीं पाया गया।
2. उद्योग में प्रोसेसिंग ऑफ क्लॉथ संबंधित कार्य किया जाना पाया गया। जिसके दूषित जल के उपचार हेतु ईटीपी स्थापित किया गया है जो कि संचालित पाया गया। प्राथमिक उपचार उपरांत दूषित जल को पुनः उपचारित करने हेतु नगर निगम द्वारा स्थापित सी.ई.टी.पी में भेजा जा रहा है। जिसकी पुष्टि उद्योग एवं सी.ई.टी.पी के रिकार्ड से की गई।
3. उद्योग में 02 बॉयलर स्थापित है, जिसकी क्षमता 03 टॉन प्रति घंटा एवं 20 लाख किलो कैलारी। जिसमें वायु प्रदूषण नियंत्रण हेतु बैग फिल्टर स्थापित किये गये है, जो संचालित पाये गये।

मेसर्स बुरहानपुर टैक्सकॉट, प्लॉट नं 190/2, लौधीपुरा, औद्योगिक क्षेत्र एमार्गिद, जिला बुरहानपुर

1. उद्योग से किसी तरह का औद्योगिक दूषित जल का निस्त्राव नहीं पाया गया।
2. उद्योग में कैलेंडरिंग ऑफ क्लॉथ संबंधित कार्य किया जाना पाया गया। जिसके दूषित जल के उपचार हेतु ईटीपी स्थापित किया गया है जो कि संचालित पाया गया। प्राथमिक उपचार उपरांत दूषित जल को पुनः उपचारित करने हेतु नगर निगम द्वारा स्थापित सी.ई.टी.पी में भेजा जा रहा है। जिसकी पुष्टि उद्योग एवं सी.ई.टी.पी के रिकार्ड से की गई।
3. उद्योग में 01 बॉयलर स्थापित है, जिसकी क्षमता 02 टन प्रति घंटा। जिसमें वायु प्रदूषण नियंत्रण हेतु बैग फिल्टर स्थापित किये गये हैं, जो संचालित पाया गया।

मेसर्स महाजन ब्लीचिंग, ग्राम एमार्गिद, बुरहानपुर

1. उद्योग से किसी तरह का औद्योगिक दूषित जल का निस्त्राव नहीं पाया गया।
2. उद्योग में कपडा ब्लीचिंग प्रक्रिया में जल का उपयोग किया जाता है व प्रक्रिया से उत्पन्न दूषित जल के उपचार हेतु उद्योग परिसर में दूषित जल उपचार संयंत्र (ई.टी.पी) संचालित पाया गया व उपचारित दूषित जल को टैंकर के माध्यम से नगर निगम बुरहानपुर द्वारा स्थापित सी.ई.टी.पी में निपटान किया जाना पाया गया।
3. उद्योग में किसी प्रकार का वायु प्रदूषण स्रोत जैसे बॉयलर एवं थर्मिक फ्लूड हीटर स्थापित नहीं पाया गया।

औद्योगिक क्षेत्र एमार्गिद, बुरहानपुर का निरीक्षण :-

उपरोक्त उद्योगों के अतिरिक्त औद्योगिक क्षेत्र एमार्गिद का निरीक्षण किया गया। निरीक्षण में किसी भी उद्योग का औद्योगिक दूषित जल परिसर के बाहर निस्सारित होना नहीं पाया गया। औद्योगिक क्षेत्र की नालियों में बरसात का मौसम होने के कारण कुछ स्थलों पर वर्षा का पानी बहता हुआ पाया गया था। आकस्मिक रूप से कई उद्योग के एफ्ल्यूेंट ट्रीटमेंट प्लांट (ईटीपी) के संचालन की स्थिति देखी गई, जिसमें ईटीपी संचालित पाये गये। उद्योगों के द्वारा उपचारित औद्योगिक दूषित जल अग्रिम उपचार एवं डिस्पोजल हेतु नगर पालिक निगम बुरहानपुर द्वारा स्थापित एवं संचालित 4.5 एम.एल.डी क्षमता के कॉमन एफ्ल्यूेंट ट्रीटमेंट प्लांट (सीईटीपी) में टैंकर के माध्यम से भेजा जाता है। उद्योगों द्वारा सीईटीपी में दूषित जल भेजे जाने की रसीद

का अवलोकन कराया गया। इस प्रकार समस्त जल प्रदूषणकारी उद्योगों द्वारा ई.टी.पी. का संचालन किया जा रहा है एवं डिस्पोजल हेतु दूषित जल को सीईटीपी में भेजा जा रहा है।

सीईटीपी का भी निरीक्षण किया गया, जिसमें सीईटीपी संचालित पाया गया। उद्योगों द्वारा भेजे जा रहे दूषित जल की मात्रा एवं अन्य जानकारी/रिकार्ड सीईटीपी द्वारा संधारित किया जाना पाया गया, जिसका अवलोकन किया गया। उद्योगों द्वारा भेजे जा रहे दूषित जल की पुष्टि पाई गई। सीईटीपी के उपचारित दूषित जल के नमूने भी एकत्रित किये गये। क्षेत्रीय कार्यालय द्वारा सीईटीपी का प्रभावी संचालन सुनिश्चित कराने हेतु नगर पालिक निगम बुरहानपुर एवं सीईटीपी संचालक मेसर्स अंकिता कन्स्ट्रक्शन को समय-समय पर निर्देशित किया गया है।

संलग्न:-निरीक्षण के फोटोग्राफ्स।

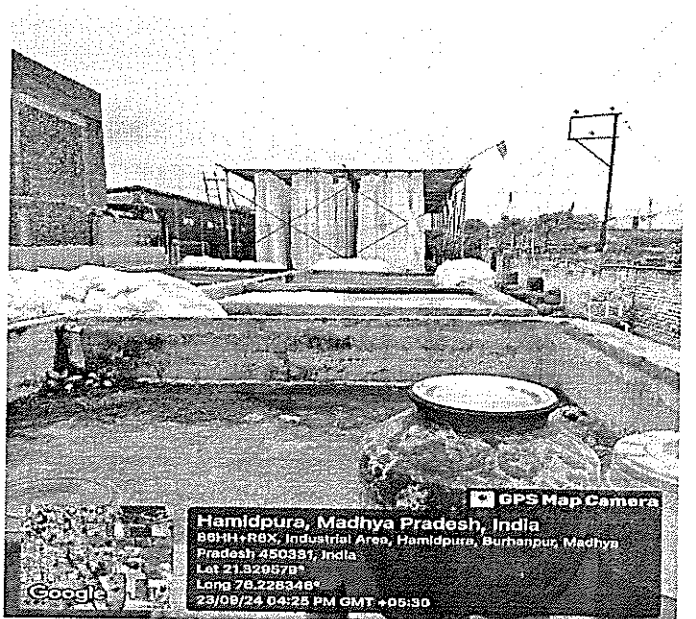
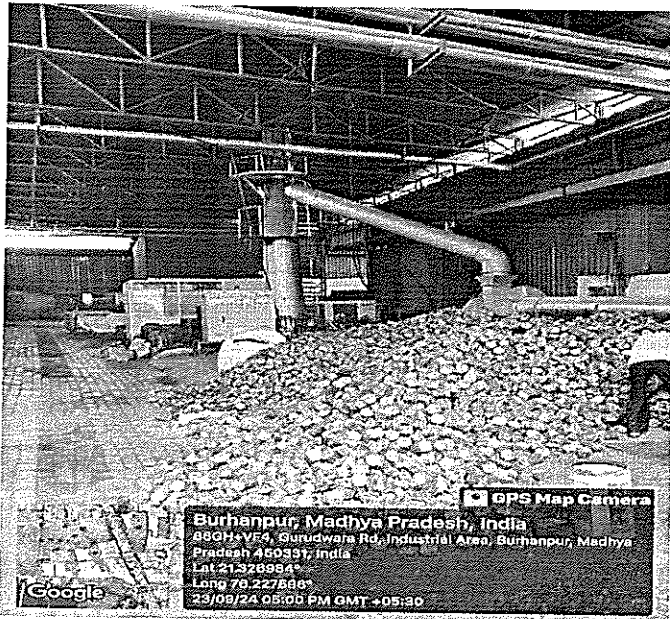
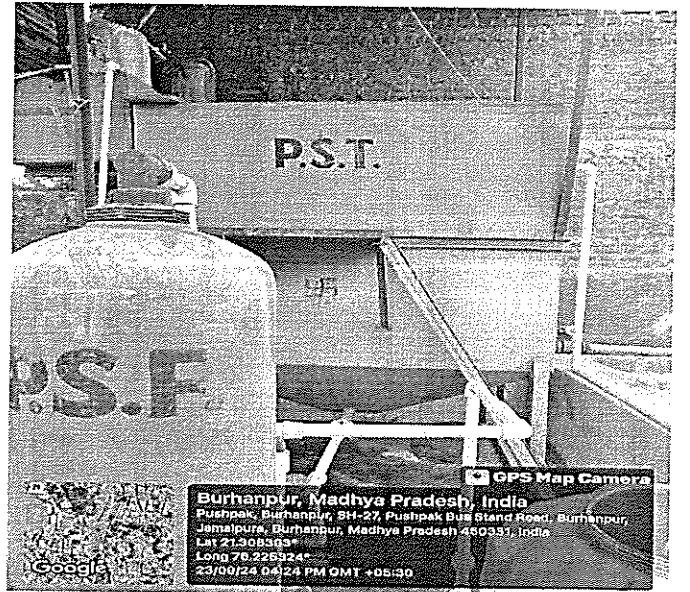
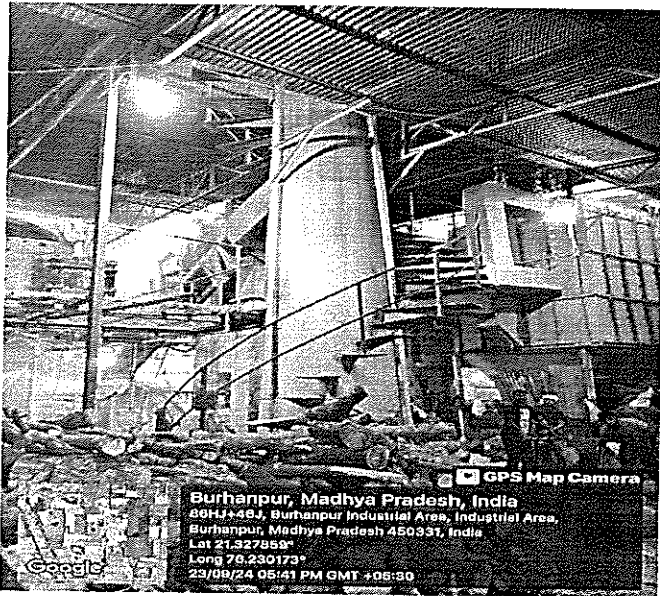
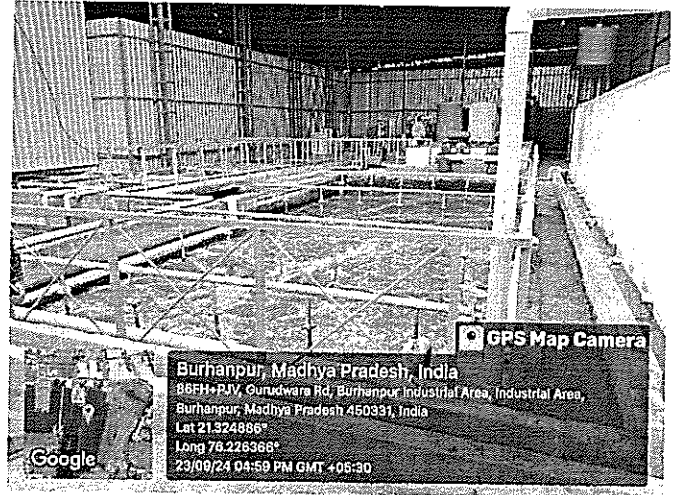
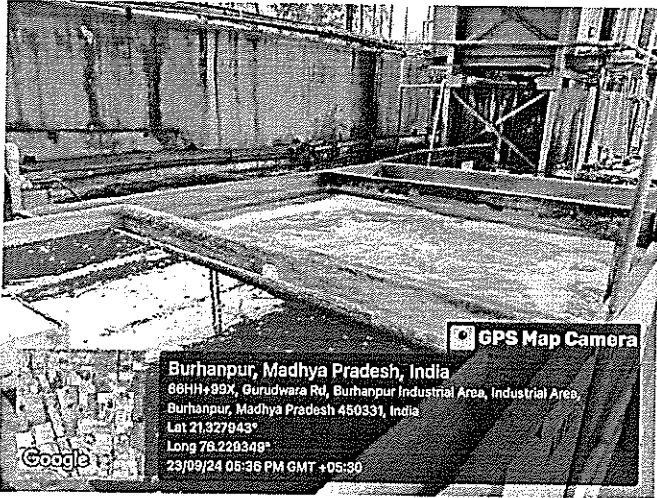


अंकिता बघेल
जिला पर्यावरण अधिकारी, खण्डवा



अतुल कोटिया
वैज्ञानिक, क्षेत्रीय प्रयोगशाला इन्दौर

दिनांक 23.09.2024 एवं 24.09.2024 को औद्योगिक क्षेत्र एमार्गिद, जिला बुरहानपुर निरीक्षण के फोटोग्राफ्स



क्षेत्रीय कार्यालय

म. प्र. प्रदूषण नियंत्रण बोर्ड

स्कीम न. 78/सी, पार्ट 2, अरण्य, विजयनगर, इन्दौर-452010 (म.प्र.)
फोन : 0731 2555436; e-mail: romppcb_indore@rediffmail.com

क० २६७१/तक.शा./24.
प्रति,

इन्दौर, दिनांक 28/08/2024

अधिष्ठाता,
मेसर्स महाजन ब्लीचिंग,
सर्वे नं 190/5, एमार्गिद, औद्योगिक क्षेत्र,
जिला-बुरहानपुर (म.प्र.)

विषय :- जल (प्रदूषण निवारण एवं नियंत्रण) अधिनियम 1974 की धारा 33-क के अंतर्गत उद्योग को बंद करने के पूर्व कारण बताओ नोटिस।

संदर्भ :- 1. इस कार्यालय में प्राप्त सी.एम. हेल्पलाईन शिकायत क्रमांक 28052460
दिनांक 18.07.2024 एवं शिकायत क्रमांक 28451894 दिनांक 13.08.2028
2. उद्योग का निरीक्षण दिनांक 22.08.2024

उपरोक्त विषयांतर्गत लेख है कि क्षेत्रीय कार्यालय, म0प्र0 प्रदूषण नियंत्रण बोर्ड, इन्दौर द्वारा आपको निम्नलिखित सूचना दी जाती है :-

- (1) यह कि, म.प्र. प्रदूषण नियंत्रण बोर्ड का गठन जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम 1974 की धारा 4 क अंतर्गत किया गया है तथा बोर्ड को जल अधिनियम के साथ-साथ वायु अधिनियम 1981 को राज्य में लागू करने का दायित्व सौंपा गया है।
- (2) यह कि, नियमानुसार प्रत्येक उद्योग को उत्पादन करने हेतु नियमानुसार बोर्ड से जल अधिनियम 1974 एवं वायु अधिनियम 1981 के अन्तर्गत बोर्ड से सम्मति प्राप्त करना अनिवार्य है।
- (3) यह कि, आपके द्वारा सर्वे नं 190/5, एमार्गिद, औद्योगिक क्षेत्र, जिला बुरहानपुर में उद्योग की स्थापना की गई है, जिसमें ब्लीचिंग संबंधित कार्य किया जाता है।
- (4) यह कि आपके उद्योग का निरीक्षण बोर्ड के अधिकारियों द्वारा दिनांक 22.08.2024 को किया गया, जिसमें पाया गया कि आपके उद्योग में स्थापित ई.टी.पी का संचालन नहीं किया जा रहा है व ई.टी.पी की लाग्बुक का संधारण सही नहीं किया जा रहा है। ई.टी.पी. के ऑउटलेट पर स्थापित फलोमीटर बन्द पाया गया। जिससे स्पष्ट है कि आपके द्वारा दूषित जल का निपटान बगैर उपचार के किया जा रहा है।
- (5) यह कि, आपके द्वारा जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम 1974 के प्रावधानों का उल्लंघन किया जा रहा है। अतः जल (प्रदूषण निवारण एवं नियंत्रण) अधिनियम 1974 की धारा 33 "क" के अंतर्गत प्रदत्त शक्तियों का उपयोग करते हुए आपको निम्नलिखित निर्देश दिए जाना प्रस्तावित है:-

1. यह कि, आपके द्वारा उद्योग का संचालन तत्काल प्रभाव से बंद किया जावे।
2. यह कि, म.प्र. पश्चिम क्षेत्र विद्युत वितरण कंपनी लि. बुरहानपुर द्वारा उद्योग का विद्युत प्रदाय तत्काल विच्छेदित किया जावे।
3. यह कि संबंधित संस्थान द्वारा उद्योग का जल प्रदाय बंद किया जावे।
4. यह कि उद्योग का संचालन तब तक नहीं किया जावे जब तक कि:-

(अ) यह कि उद्योग द्वारा दूषित जल उपचार संयंत्र के संचालन की प्रभावी व्यवस्था नहीं कर ली जाती।

(ब) यह कि उद्योग में दूषित जल उपचार संयंत्र के ऑउटलेट पर वॉटर मीटर/फ्लो मीटर का सुधार नहीं कर लिया जाता।

आपको सुनवाई का अवसर प्रदान करते हुए सूचित किया जाता है कि इस पत्र के जारी होने की तिथि से 07 दिवस के भीतर आवश्यक कार्यवाही करते हुए समुचित प्रमाणों के साथ अपना पक्ष लिखित/स्वयं उपस्थित होकर इस कार्यालय को प्रस्तुत कर सकते हैं। निर्धारित समायावधि में आपका प्रति उत्तर प्राप्त नहीं होने पर अथवा संतोषजनक उत्तर प्राप्त नहीं होने पर बिना किसी पूर्व सूचना के उपरोक्त निर्देशों की पुष्टि कर दी जावेगी, जिसकी समस्त जिम्मेदारी संस्थान एवं संस्थान प्रबंधन को होगी। कृपया पत्र की पावती प्रेषित करने का कष्ट करें।

म.प्र. प्रदूषण नियंत्रण बोर्ड के द्वारा एवं उसके लिये

(एस.एन. द्विवेदी)
क्षेत्रीय अधिकारी,

म.प्र. प्रदूषण नियंत्रण बोर्ड, इन्दौर

पृ.क० 2672 /तक० /2023

इन्दौर, दिनांक 28/08/2024

प्रतिलिपि:-

1. कलेक्टर, जिला बुरहानपुर की ओर सूचनार्थ।
2. अधीक्षण यंत्री (संचालन एवं संधारण), म.प्र. पश्चिम क्षेत्र विद्युत वितरण कंपनी लि. बुरहानपुर की ओर सूचनार्थ।
3. गार्ड फाईल।

oh

(एस.एन. द्विवेदी)
क्षेत्रीय अधिकारी,

म.प्र. प्रदूषण नियंत्रण बोर्ड, इन्दौर



क्षेत्रीय कार्यालय
म. प्र. प्रदूषण नियंत्रण बोर्ड



स्कीम न. 78/सी; पार्ट 2, अरण्य, विजयनगर, इन्दौर-452010 (म.प्र.)
फोन : 0731 2555436; e-mail: romppcb_indore@rediffmail.com

निरीक्षण प्रतिवेदन

प्राप्त सी.एम. हेल्पलाईन शिकायत 28633000 दिनांक 27.08.2024 के तारत्व्य में दिनांक 23.09.2024 को शिकायतस्थल मेसर्स महाजन ब्लीचिंग, औद्योगिक क्षेत्र एमार्गिंद जिला बुरहानपुर का निरीक्षण किया गया। निरीक्षण दिवस उद्योग संचालित पाया गया। निरीक्षण दिवस उद्योग के संचालक श्री सुरेश महाजन उपस्थित थे। शिकायतकर्ता द्वारा उठाये गये बिन्दुओं की जानकारी निम्नानुसार है:-

1. उद्योग में किसी प्रकार बॉयलर स्थापित नहीं है। उद्योग को बोर्ड से सशर्त सम्मति प्राप्त है, जिसकी वैधता दिनांक 20.10.2027 तक है। उद्योग की उत्पादन प्रक्रिया (कपडा ब्लीचिंग) से उत्पन्न दूषित जल के उपचार हेतु उद्योग द्वारा ई.टी.पी. स्थापित व संचालित पाया गया। उद्योग द्वारा ई.टी.पी. में दूषित जल का प्राथमिक उपचार उपरांत नगर निगम बुरहानपुर द्वारा स्थापित सी.ई.टी.पी. 4.5 एम.एल.डी. में पूनः उपचार हेतु भेजा जा रहा है। उद्योग में संधारित रिकार्ड में दूषित जल को भेजे जाने की पुष्टि की गई।
2. उद्योग परिसर से किसी भी प्रकार से दूषित जल का निस्सारण बाहर नहीं पाया गया एवं उद्योग परिसर से दूषित जल निस्सारण के लिए किसी तरह कि नाली स्थापित नहीं पाई गई।
3. शिकायत के परिपेक्ष्य में पूर्व में दिनांक 22.08.2024 को निरीक्षण किया गया था, निरीक्षण के दौरान उद्योग में पाई गई अनियमितता के आधार पर उद्योग को जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम 1974 की धारा 33-क के अंतर्गत पत्र क्रमांक 2672 दिनांक 28.08.2024 द्वारा कारण बताओ नोटिस जारी किया गया। जिसके परिपेक्ष्य में उद्योग द्वारा आवश्यक सुधार कार्य किये।


9/11


दिनांक 24.09.2024 को शिकायतस्थल मेसर्स बुरहानपुर टेक्सकॉट इण्डस्ट्री, औद्योगिक क्षेत्र एमार्गिद जिला बुरहानपुर का निरीक्षण किया गया। निरीक्षण दिवस उद्योग संचालित पाया गया। निरीक्षण दिवस उद्योग के संचालक श्री सुरेश लखोटिया उपस्थित थे। शिकायतकर्ता द्वारा उठाये गये बिन्दुओं की जानकारी निम्नानुसार है:-

1. उद्योग में 02 टन का बॉयलर स्थापित है, जिसमें वायु प्रदूषण नियंत्रण हेतु बैग फिल्टर स्थापित है। उद्योग में कैलेंडरींग ऑफ क्लॉथ किया जाना पाया गया। उद्योग को बोर्ड से सशर्त सम्मति प्राप्त है, जिसकी वैधता दिनांक 31.05.2027 तक है। उद्योग की उत्पादन प्रक्रिया से उत्पन्न दूषित जल का उपचार हेतु उद्योग द्वारा ई.टी.पी. स्थापित व संचालित पाया गया। उद्योग द्वारा ई.टी.पी. में दूषित जल का प्राथमिक उपचार उपरांत नगर निगम बुरहानपुर द्वारा स्थापित सी.ई.टी.पी. 4.5 एम.एल.डी. में पूनः उपचार हेतु भेजा जा रहा है। उद्योग में संधारित रिकार्ड में दूषित जल को भेजे जाने की पुष्टि की गई।
2. उद्योग परिसर से किसी भी प्रकार से दूषित जल का निस्सारण बाहर नहीं पाया गया एवं उद्योग परिसर से दूषित जल निस्सारण के लिए किसी तरह कि नाली स्थापित नहीं पाई गई।

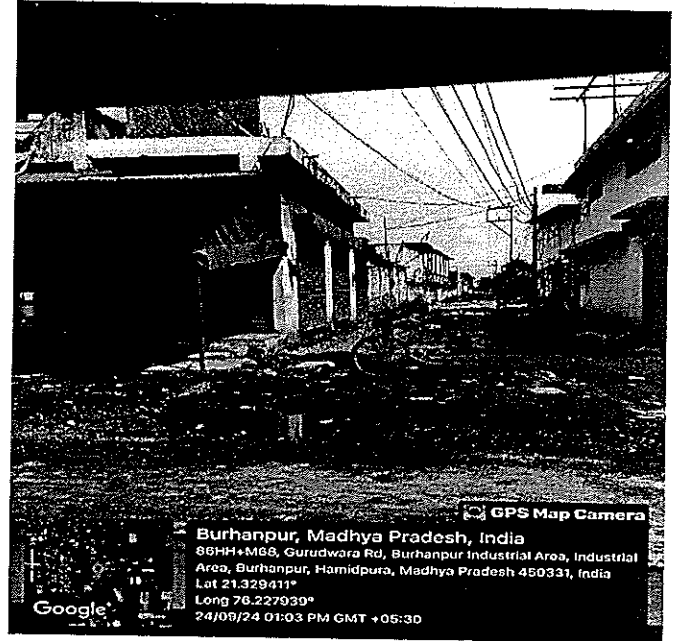
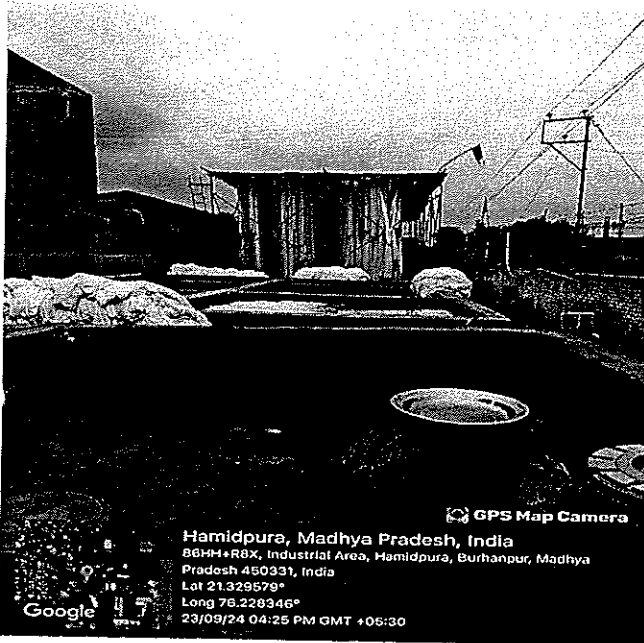
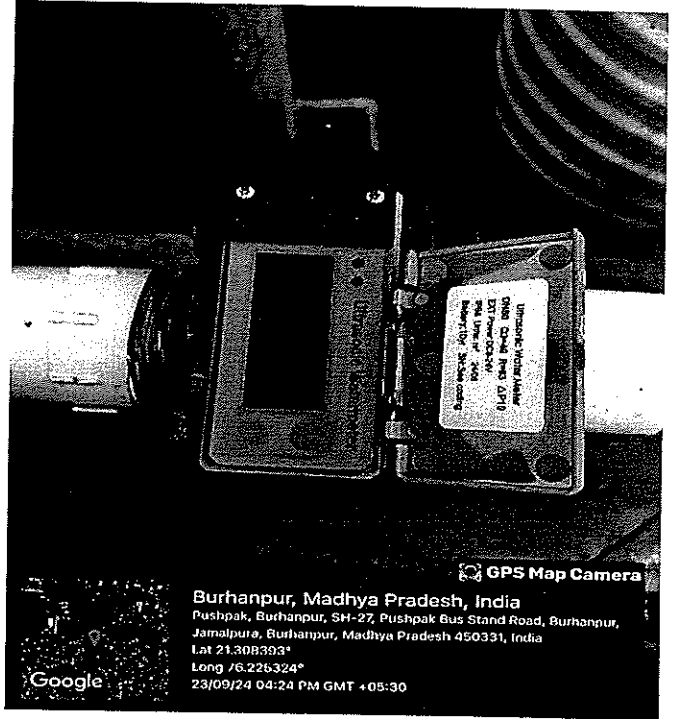
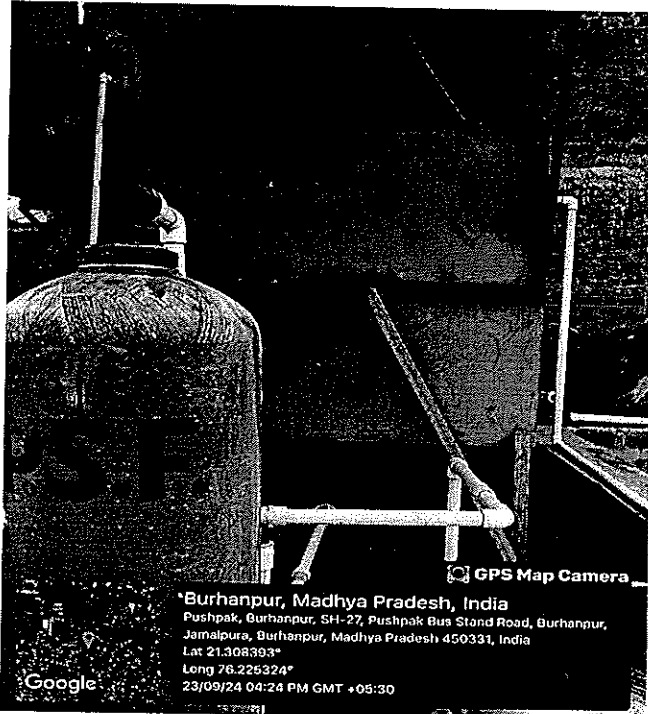
निष्कर्ष:- उक्त उद्योगों से किसी भी प्रकार का दूषित जल निस्सारण परिसर से बाहर नहीं पाया गया। उद्योग द्वारा स्थापित जल प्रदूषण एवं वायु प्रदूषण नियंत्रण के उपकरण संचालित किये जा रहे हैं। शिकायत असत्य व निराधार है। शिकायत बन्द किया जाना प्रस्तावित है।

संलग्न-उपरोक्तानुसार।

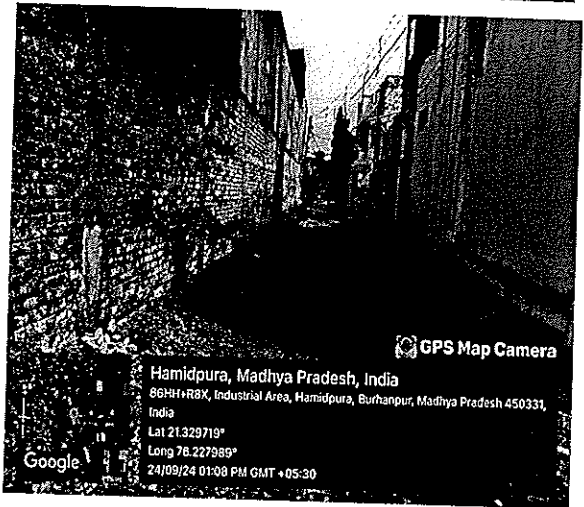
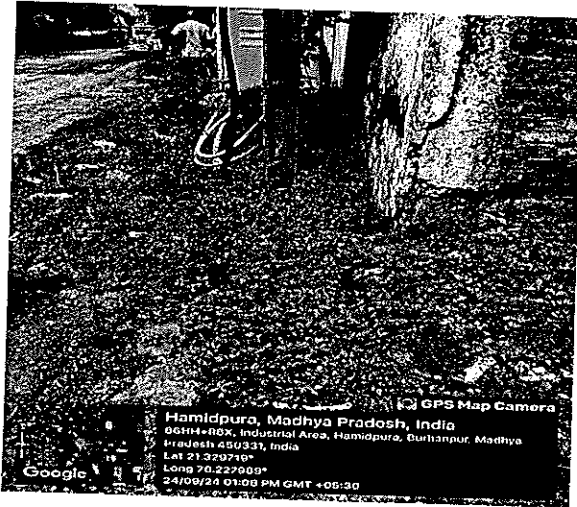
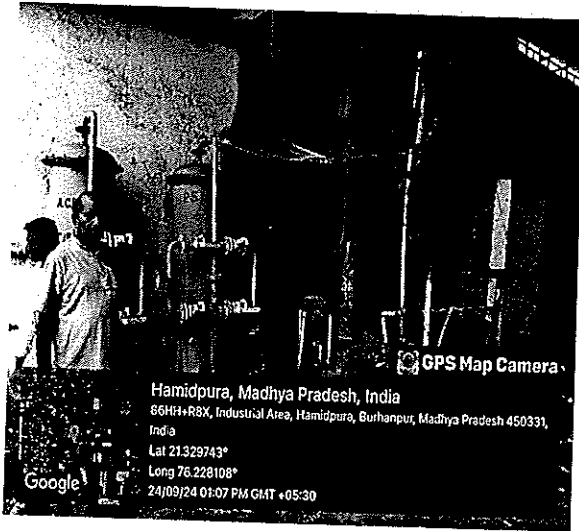

अंकित बघेल
जिला पर्यावरण अधिकारी
खण्डवा


अतुल कोटिया
वैज्ञानिक
म.प्र. प्रदूषण नियंत्रण बोर्ड, इन्दौर

निरीक्षण फोटोग्राफ महाजन ब्लीचिंग



निरीक्षण फोटोग्राफ बुरहानपुर टेक्सकॉट इण्डस्ट्री



**Information of Air and Water Pollution Control Measures installed by Industries at
Burhanpur (M.P.)**

Date of Inspection: 11/10/2024

Inspection Team : (1) Atul Kotiya, Scientist, Regional Laboratory, MPPCB, Indore
(2) Rajendra Dohre, Lab Assistant, Regional Office, MPPCB, Indore

Table - A

Details of Wastewater Treatment

S.No	Name of industry	Address	Type	Product & Capacity	Wastewater qty.	Effluent Treatment	ETP operating (Yes/No)	Effluent disposal to CETP (Yes/No)	Remark
1	Annpurna Calendering Works	Plot No:497/480, Mittal Compound Khandwa Road, Burhanpur	Process and Calendaring	Process and Calendering of Cloth-275 Lac Meter	9.1 KLD	ETP :- Flesh Mixture, Pre Settling tank, aeration tank, filter feed tank, ACF, Sand filter, Sludge Drying bed	Yes	Yes	No discharge found.
2	Bhandari Process,	20 Industrial East Burhanpur	Calendering	Calendering of cloth -216.00 LMT	0.8 KLD	Collection tank	NA	Yes	No discharge found.
3	Crown Processors	Lodhipura Road, Near Gurudwara, Badi Sangat, Burhanpur,	Processing	PROCESSING OF FABRIC-7,50,000.00 Meters/Year	9.6 KLD	ETP : Clarifier, Collection Tank, Equalization Tank, Flash Mixer, Holding Tank, Pri Settling Tank	Yes	Yes	No discharge found.

4	Burhanpur Cloth World Pvt. Ltd.	Survey No. 204/4/2, 204/5/2, Village - Emagrid, Burhanpur	Sizing	Sizing of Yarn - 2000 MT/Year	2.1 KLD	ETP : Collection Cum Equalization, Pri Settling Tank, Filter Feed Tank, Filter Press, Septic Tank, Carbon Filter, Sand Filter, Treated Water Collection Tank	Yes	Yes	No disch arge found.
5	Burhanpur Textot Industry	Plot No - 190/2, Amagird Lodhipura Dargah Road, Lodhipura, Buhanpur	Calendarin g	Calendarin g of cloth) -48 LMT/Year	7.8 KLD	ETP : Collection Cum Equalization, Flash Mixer, Flocculator, Pri Settling Tank, Filter Feed Tank, Secondary Settling tank, Septic Tank, Treated Water Collection Tank	Yes	Yes	No disch arge found.
6	Gauri Textile	Survey No. 209/5, Gram Amagird, Burhanpur,	Processin g	Processing C.oth-100 Lac Meter/Year	31.1 KLD	ETP : Collection Cum Equalization, Flash Mixer, Flocculator, Pri Settling Tank, Bar Screen Chamber, Aeraticn Tank, Filter Feed Tank, Secondary Settling tank, Carbon Filter, Sand Filter, Treated Water	Yes	Yes	No disch arge found.

Handwritten mark

7	Grow Healthy Process	Plot No-187/9,10,11,12, Udyog Nagar, Burhanpur,	Processing	Processing & bleaching of gray cloth-900 Lac Meter	29.8 KLD	Collection Tank ETP : Flash Mixing Chambers, Flocculator, Pri Settling Tank, Sludge Drying Beds, Treated Water Collection Tank	Yes	Yes	No discharge found.
8	Gayatri Coating Pvt. Ltd.	23, Industrial Estate, Burhanpur,	Processing	Manufacturing of Binding cloth-60.00 (sixty lacs meter/year)	1.5 KLD	Collection Tank ETP : Flash Mixing Chambers, Flocculator, Pri Settling Tank, Filter Press, Carbon Filter, Sand Filter	Yes	Yes	No discharge found.
9	Kamal Processors Pvt. Ltd.	Gram Amagrid, Alamgunj,	Processing	Processing of Cloth-45 Lac Meter	20	Collection Tank ETP: Chemical Dousing Tank, Equalization Tank, Flash Mixer, Pri Settling Tank, Aeration Tank, Filter Feed Tank, Secondary Settling tank, Sludge Drying Beds, Treated Water Collection Tank	Yes	Yes	Coal/ Agro waste

CA

10	Maharaja Process	Khasara No-199/2, Navbharat Compound, Industrial Area Burhanpur ,	Processing	Calendering & processing of loom cloth-75 Lac Meter	30.1	ETP: Flash Mixer, Pri Settling Tank, Aeration Tank, Sludge Drying Beds, Treated Water Collection Tank	Yes	Yes	No discharge found.
11	Milkamal Process	Industrial Estate, Burhanpur,	Sizing & calendaring	Calendering of Cloth (Job Work)-900000 Meter/Year (9.0 Lack Meter/Year	1.2	ETP: Clarifier, Collection Tank, Equalization Tank, Flash Mixer, Holding Tank & Pri Settling Tank	Yes	Yes	No discharge found.
12	Pramod Calendering & Sizing Works	20, Industrial Estate, Burhanpur,	Sizing	Sizing of yarn (Beam)-936 MT/Year	0.9	Collection tank	NA	Yes	No discharge found.
13	Prabha Textile Pvt. Ltd.	Plot No.187/1, Emagird, Industrial Area, Burhanpur	Processing	Processing of Cloth 50.00 LMT/Year	11	ETP: Collection Cum Equalization, Flash Mixer, Flocculator, Oil-Grease Trap, Pri Settling Tank, Pre- Bar Screen Chamber, Aeration Tank, Filter Feed Tank, Filter Press, Secondary Settling tank, Sludge Drying Beds, Treated Water Collection Tank	Yes	Yes	No discharge found.

14	R.R. Fabrics Pvt. Ltd.	Plot No. 15, Industrial Area, Burhanpur	Processing	Processing of Cloth (Job Work)-1.00 Crore Meter/Year (One crore meter/year)	2.8	ETP: Collection Cum Equalization, Flash Mixing Chambers, Pri Settling Tank, Aeration Tank, Sludge Drying Beds, Carbon Filter, Sand Filter, Treated Water Collection Tank	Yes	Yes	No discharge found.
15	Samayak Fabrics P. Ltd.	Khasara No - 200/1, Gram- Amagird Lodhi Pura Burhanpur	Sizing	Sizing of Yarn(Job work) - 1600 M.T	0.9	Collection tank	NA	Yes	No discharge found.
16	Shriram Process	Plot No. 11, Khasara No. 209/3, Gram- Amagird, 11, Industrial Estate,	Processing	Processing Of Cloth (Pretreatment Dyeing and finishing)-66 Lac Meter, Stentering and Processing of Cloth -3 Lac Meter	163.75	ETP: Collection Cum Equalization, Flash Mixer, Flocculator, Pri Settling Tank, Bar Screen Chamber, Plain Settling Tank, Aeration Tank, Anaerobic Digester, Sludge Drying Beds	Yes	Yes	Coal/ Agro waste
17	Shree Kunjbihari Process	Khasara No. 171/1, 118/1, Dargah Road, Udyog Nagar	Processing	Cloth Processing-40 Lac meter	37.8	ETP: Chemical Dousing Tank, Clarifier, Collection Tank, Equalization Tank, Flash Mixer,	Yes	Yes	No discharge found.

NA

18	Swastik Industries	Gurudwara Road,	Processing of g	Processing of Powerloom Cloth -18,900 Lac Meter	2.4	Flocuator, Holding Tank, Pri Settling Tank, Pre- Bar Screen Chamber, Aeration Tank, Sec Clarifier, sludge Drying Beds, Carbon Filter	Yes	Yes	No disch arge found.
19	Swastik Process	Gurudwara Lodhipura Road, Burhanpur,	Processing g	Processing of Cloth -60.00 Lac meter/year	14.6	ETP: Suspended, Solid separators, Equalization tank, Flash mixing tank, Flocculation tank, settling tank, sudge drying beds, Collection tank	Yes	Yes	No disch arge found.
20	Textile Processing Co-Op Society	Plot No 9/10, Udyog Nagar, Burhanpur,	Processing g	Processing of Cloth-35,000 LMT	25.5	ETP: Effluent collection tank, flash mixer, Aeration tank, secondary settler, filter feed tank, PSF,ACF, sludge drying beds	Yes	Yes	No disch arge found.

9A

21	Mahindra & Mahindra Sizing	08 Industrial Area Burhanpur	Sizing	Sizing of Yarn - 300 MT/Year	0.9 KLD	Collection tank	NA	Yes	No discharge found.
22	B.T. Industries	New TIT Road, Burhanpu	Sizing	Sizing of yarn 1140 M.T/Year	0.2 KLD	Collection tank	NA	Yes	No discharge found.


 (Rajendra Dohre)
 Lab Assistant

Regional Office, MPPCB, Indore


 Atul Kotiya
 Scientist

Regional Lab, M.P. Pollution Control Board, Indore

Atul Kotiya
 Scientist
 Regional Laboratory
 M.P. Pollution Control Board, Indore

Table - B

Details of Air Pollution Control

S.No.	Name of industry	Address	Type	Product & Capacity	Boiler Capacity	Fuel Type	Fuel Quantity	APC details	APC operating (Yes/No)	Remark
1	Annpurna Calendering Works	Plot No:497/480, Mittal Compound Khandwa Road, Burhanpur	Processes and Calendering	Process and Calendering of Cloth-275 Lac Meter	04 Ton	Coal/Agro waste	06 Ton/day	Bag Filter	Yes	
2	Bhandari Process,	20 Industrial East Burhanpur	Calendering	Calendering of cloth -216.30 LMT	1.5 Ton	Wood	02 Ton/day	Bag Filter	Yes	
3	Crown Processors	Lodhipura Road, Near Gurudwara, Badi Sangat, Burhanpur,	Processing	PROCESSING OF FABRIC-7,50,000.00 Meters/Year	2 ton	AGR	02 Ton/day	Bag Filter	Yes	
4	Burhanpur Cloth World Pvt. Ltd.	Survey No. 204/4/2, Village 204/5/2, Village - Emagrid, Burhanpur	Sizing	Sizing of Yarn - 2000 MT/Year	2.5 ton	AGR	06 Ton/day	Bag Filter	Yes	
5	Burhanpur Texcot Industry	Plot No -190/2, Amagird Lodhipura Dargah Road, Lodhipura, Buhanpur	Calendering	Calendering of cloth) -48 LMT/Year	02 ton	Coal/Agro waste	04 Ton/day	Bag Filter	Yes	
6	Gauri Textile	Survey No. 209/5, Gram Amagird, Burhanpur,	Processing	Processing Cloth- 100 Lac Meter/Year	04 ton	Coal/Agro waste	200 Kg/h	Bag Filter	Yes	

7	Grow Healthy Process	Plot No-187/9,10,11,12, Udyog Nagar, Burhanpur,	Processing & bleaching of gray cloth-900 Lac Meter	03 ton	Wood	10 Ton/day	Bag Filter	Yes	
8	Gayatri Coating Pvt. Ltd.	23, Industrial Estate, Burhanpur,	Manufacturing of Binding cloth-60.00 (sixty lacs meter/year)	03 ton	ACR	06 Ton/day	Bag Filter	Yes	
9	Kamal Processors Pvt. Ltd.	Gram Amagrid, Alamguri,	Processing of Cloth-45 Lac Meter	04 ton, 02 lac kilo calorie	Agro waste	1.2 MT/d ay, 600 Kg/h r	Bag Filter	Yes	
10	Maharaja Process	Khasara No-199/2, Navbharat Compound, Industrial Area Burhanpur ,	Calendering & processing of loom cloth-75 Lac Meter	04 ton	Ccoal/ Agro waste	08 ton/day	Bag Filter	Yes	
11	Nilkamal Process	Industrial Estate, Burhanpur,	Calendering of Cloth (Job Work)-900000 Meter/Year (9.0 Lack Meter/Year	02 ton	Agro waste	08 ton/day	Bag Filter	Yes	
12	Pramod Calendering & Sizing Works	20, Industrial Estate, Burhanpur,	Sizing of yarn (Beam)-936 MT/Year	01 ton	Coal/ Agro waste	01 ton/day	Bag Filter	Yes	
13	Prabha Textile Pvt. Ltd.	Plot No.187/1, Emagird, Industrial Area, Burhanpur	Processing of Cloth 50.0C LMT/Year	03 ton + 750 U	Coal/ Agro waste	100 kg/H r	Bag Filter	Yes	
14	R.R. Fabrics Pvt. Ltd.	Plot No. 15, Industrial Area, Burhanpur	Processing of Cloth (Job Work)-1.00 Crore Meter/Year (One crore meter/year)	03 ton	Coal/ Agro waste	06 Ton/day	Bag Filter	Yes	

4

15	Samayak Fabrics P. Ltd.	Khasara No - 200/1, Gram-Amagird Lodhi Pura Burhanpur	Sizing	Sizing of Yarn (Job work) -1600 M.T	02 ton	Wood	06 ton/d ay	Bag Filter	Yes
16	Shriram Process	Plot No. 11, Khasra No. 209/3, Gram-Amagird, 11, Industrial Estate,	Processing	Processing Of Cloth (Pretreatment Dyeing and finishing)-66 Lac Meter, Stentering and Processing of Cloth -3 Lac Meter	03 ton, 10 LKC	HUS K	500 kg/hr	Bag Filter	Yes
17	Shree Kunjibihari Process	Khasra No. 171/1, 118/1, Dargah Road, Udyog Nagar	Processing	Cloth Processing-40 Lac meter	03 ton, 10 LKC	Coal/ Agro waste	0.6 mt/hr, 10 kg/hr	Bag Filter	Yes
18	Swastik Industries	Gurudwara Road, Burhanpur,	Processing	Processing of Powerloom Cloth - 18.900 Lac Meter	03 ton	Agro Husk	200 Kg/hr	Bag Filter	Yes
19	Swastik Process	Gurudwara Lodhipura Road, Burhanpur,	Processing	Processing of Cloth - 60.00 Lac meter/year	2.25 ton	Agro husk	125 Kg/hr	Bag Filter	Yes
20	Textile Processing Co-Op Society	Plot No 9/10, Udyog Nagar, Burhanpur,	Processing	Processing of Cloth- 35.000 LMT	0.8 ton	Wood	02 ton/d ay	Bag Filter	Yes
21	Mahindra & Mahindra Sizing	08 Industrial Area Burhanpur	Sizing	Sizing of Yarn - 300 MT/Year	2 ton	Coal/ Agro waste	06 Ton/day	Bag Filter	Yes
22	B.T. Industries	New TIT Road, Burhanpu	Sizing	Sizing of yarn 1140 M.T/Year	3 Ton	Coal/ Agro waste	06 Ton/day	Bag Filter	Yes


(Rajendra Dohre)
Lab Assistant

Regional Office, MPPCB, Indore


Atul Kotiya
Scientist

Regional Lab, M.P. Pollution Control Board, Indore

MADHYA PRADESH POLLUTION CONTROL BOARD

Water Quality during Year

Natural Water Resource : commissioner, Municipal Corporation Burhanpur CETP (4.5 mld XGN ID: 113092

Duration :2024-01-01-2024-10-24

Sr No	Par	Unit	Feb(26-02-2024)	March(16-03-2024)	April(24-04-2024)	May(29-05-2024)	June(27-06-2024)	July(16-07-2024)	Aug(13-08-2024)	Sep(11-09-2024)	Oct(11-10-2024)
1	B.O.D (3 Days 27oC)	mg/l	64	70	60	68	88	90	15	28	70
2	Chemical Oxygen Demand	mg/l	320	403.2	250	300	406.56	268.8	60	96.8	410
3	Chloride	mg/l	399.87	376.05	382.86	335.07	404.05	279.62	154.27	200.9	464.07
4	Fixed Dissolved Solids	mg/l	1934	1500	1502	1710	1604	1010	NA	832	1868
5	pH	pH Units	6.96	7.85	7.28	7.45	8.11	7.41	7.7	7.1	8.27
6	Suspended Solids	mg/l	414	176	485	143	135	170	28	8	140
7	Total Dissolved Solids	mg/l	2889	2242	2505	2452	2310	1670	1011	1040	2670
8	Total Solids	mg/l	3303	2418	2990	2595	2445	1840	1039	1048	2810



Atul Kotiya
Scientist

Regional Laboratory
M.P. Pollution Control Board, Indore



क्षेत्रीय कार्यालय

म. प्र. प्रदूषण नियंत्रण बोर्ड

स्कीम न. 78/सी, पार्ट-2, अरण्य, विजयनगर, इन्दौर-452010(म.प्र.)

फोन: 0731 2555436; e-mail: romppcb_indore@rediffmail.com



क0 3155 /क्षे.का.इं./2024
प्रति,

इन्दौर, दिनांक 14/10/2024

संचालक,
मेसर्स अंकिता कंस्ट्रक्शन,
सी.एस.ई.टी.पी. (4.5 एम.एल.डी.)
सिंधी बस्ती, पांडरोल
नाला, बुरहानपुर (म.प्र.)

विषय :- जल सम्मति शर्तों के पालनार्थ सुनिश्चित करने बावत् सूचना पत्र।

संदर्भ :- नगर पालिक निगम द्वारा संचालित सी.एस.ई.टी.पी. (4.5 एम.एल.डी.) का दिनांक 24.09.2024 एवं 12.08.2024 को निरीक्षण।

उपरोक्त विषयांतर्गत संदर्भ में लेख है कि क्षेत्रीय कार्यालय इन्दौर द्वारा नगर पालिक निगम द्वारा संचालित सी.एस.ई.टी.पी. (4.5 एम.एल.डी.) का दिनांक 24.09.2024 एवं 12.08.2024 को उपचारित जल नमूने संग्रहित किये गये थे, जिनके परिणाम निर्धारित मानक सीमा से अधिक पाये गये हैं। जिसकी सूचना कार्यालय के पत्र क्र. 731 दिनांक 16.08.2024 एवं पत्र क्र. 931 दिनांक 08.10.2024 द्वारा आपको भेजी गयी है। स्पष्ट है कि उपरोक्त सी.एस.ई.टी.पी. प्रभावी ढंग से कार्य नहीं कर रहे हैं। आपको निर्देशित किया जाता है कि उपरोक्त एस.टी.पी. का प्रभावी संचालन व संधारण करें ताकि उपचारित जल की गुणवत्ता निर्धारित मानकों के अनुरूप रहे।

७८

(एस.एन. द्विवेदी)
क्षेत्रीय अधिकारी, इन्दौर

क0 3156 /क्षे.का.इं./2024
प्रतिलिपि :-

इन्दौर, दिनांक 14/10/2024

आयुक्त, नगर पालिक निगम, बुरहानपुर (म.प्र.) की ओर सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

७८

(एस.एन. द्विवेदी)
क्षेत्रीय अधिकारी, इन्दौर



क्षेत्रीय कार्यालय
म. प्र. प्रदूषण नियंत्रण बोर्ड



स्कीम न. 78/सी, पार्ट 2, अरण्य, विजयनगर, इन्दौर-452010 (म.प्र.)

फोन : 0731 2555436; e-mail: romppcb_indore@rediffmail.com

क० 2548 /क्षे.का.इं./2024
प्रति,

इन्दौर, दिनांक 14/08/2024

आयुक्त
नगर पालिका निगम,
बुरहानपुर, (म.प्र.)

विषय :- सिंधी बस्ती में स्थापित कॉमन इफ्ल्यूएंट ट्रीटमेंट प्लांट के संबंध में सूचना पत्र।

उपरोक्त विषयांतर्गत लेख है कि क्षेत्रीय कार्यालय, म०प्र० प्रदूषण नियंत्रण बोर्ड, इन्दौर द्वारा आपको निम्नलिखित सूचना दी जाती है :-

- (1) यह कि, म.प्र. प्रदूषण नियंत्रण बोर्ड का गठन जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम 1974 की धारा 4 के अंतर्गत किया गया है तथा बोर्ड को जल अधिनियम के साथ-साथ वायु अधिनियम 1981 को राज्य में लागू करने का दायित्व सौंपा गया है।
- (2) यह कि, सिंधी बस्ती में नगर पालिका निगम द्वारा कॉमन इफ्ल्यूएंट ट्रीटमेंट प्लांट की स्थापना की गई है तथा इसके संचालन हेतु बोर्ड द्वारा आपको सशर्त जल एवं वायु सम्मति जारी की गई है।
- (3) यह कि, दिनांक 16.07.2024 को बोर्ड के अधिकारियों द्वारा उक्त सी.ई.टी.पी का निरीक्षण किया गया। निरीक्षण के दौरान प्रदूषण नियंत्रण की निम्नानुसार कमियाँ पाई गई:-
 1. यह कि उपचारित जल नमूने संग्रहित किये गये थे, जिनके परिणाम निर्धारित मानक सीमा से अधिक पाये गये है।
 2. यह कि नगर निगम द्वारा घरेलू दूषित जल मल के संग्रहण एवं सी.ई.टी.पी तक ले जाने की व्यवस्था पूर्ण नहीं होने के कारण शहरी नालो के माध्यम से प्राकृतिक जल स्रोतों के प्रदूषण की संभावना निर्मित हो रही है।

3. यह कि सी.ई.टी.पी. में उपचारित होने वाले दूषित जल की मासिक रिपोर्ट भी इस कार्यालय को प्रस्तुत नहीं की जा रही है।
4. यह कि इस कार्यालय द्वारा सी.ई.टी.पी. का प्रभावी संचालन करने हेतु सूचित किया गया किंतु आपके द्वारा आज दिनांक तक सुधार नहीं पाया गया।

उपरोक्त से स्पष्ट है कि सी.ई.टी.पी. आपरेटर द्वारा एवं नगर निगम द्वारा जल (प्रदूषण निवारण एवं नियंत्रण) अधिनियम 1974 की धारा 25/26 का उल्लंघन किया जा रहा है। अतएव अनुरोध है कि उपरोक्तनुसार कमियों को दूर कराने हेतु शीघ्र कार्यवाही करने का कष्ट करें, ताकि प्राकृतिक जल स्रोत ताप्ती नदी में प्रदूषण की स्थिति निर्मित नहीं हो। कृपया आपका उत्तर भी इस कार्यालय को 07 दिवस में भिजवाने का अनुरोध है।

oh

(एस.एन. द्विवेदी)
क्षेत्रीय अधिकारी,
म.प्र. प्रदूषण नियंत्रण बोर्ड, इन्दौर



क्षेत्रीय कार्यालय

म. प्र. प्रदूषण नियंत्रण बोर्ड

स्कीम न. 78/सी, पार्ट-2, अरण्य, विजयनगर, इन्दौर-452010 (म.प्र.)

फोन: 0731 2555436; e-mail: romppcb_indore@rediffmail.com



क0 2102 /क्षे.का.इं. /2024
प्रति,

इन्दौर, दिनांक 04/07/24

1. आयुक्त,
नगर पालिक निगम,
बुरहानपुर (म.प्र.)

2. संचालक,
मेसर्स अंकिता कंस्ट्रक्शन,
सिंधी बस्ती, पांडरोल नाला,
बुरहानपुर (म.प्र.)

विषय :- जल सम्मति शर्तों के पालनार्थ सुनिश्चित करने बावत् सूचना पत्र।

संदर्भ :- नगर पालिक निगम द्वारा रांचालित सी.एस.ई.टी.पी. (4.5 एम.एल.डी.) का दिनांक 27.06.2024 को निरीक्षण।

उपरोक्त विषयांतर्गत संदर्भ में लेख है कि क्षेत्रीय कार्यालय इन्दौर द्वारा नगर पालिक निगम द्वारा संचालित सी.एस.ई.टी.पी. (4.5 एम.एल.डी.) का दिनांक 27.06.2024 को उपचारित जल नमूने संग्रहित किये गये थे, जिनके परिणाम निर्धारित मानक सीमा से अधिक पाये गये हैं। आपसे अनुरोध है कि संबंधित अधिकारियों को उपरोक्त एस.टी.पी. का प्रभावी संचालन व संधारण करने हेतु निर्देशित करने का कष्ट करें ताकि उपचारित जल की गुणवत्ता निर्धारित मानकों के अनुरूप रहे।

वे

(एस.एन. द्विवेदी)
क्षेत्रीय अधिकारी, इन्दौर



क्षेत्रीय कार्यालय

म. प्र. प्रदूषण नियंत्रण बोर्ड

स्कीम न. 78/सी, पार्ट-2, अरण्य, विजयनगर, इन्दौर-452010 (म.प्र.)

फोन: 0731 2555436; e-mail: romppcb_indore@rediffmail.com



क0 1496 /क्षे.का.इं. /2024
प्रति,

इन्दौर, दिनांक 07/05/24


1. आयुक्त,
नगर पालिक निगम,
बुरहानपुर (म.प्र.)

2. संचालक,
मेसर्स अंकिता कंस्ट्रक्शन,
सिंधी बस्ती, पांडरोल नाला,
बुरहानपुर (म.प्र.)

विषय :- जल सम्मति शर्तों के पालनार्थ सुनिश्चित करने बावत् सूचना पत्र।

संदर्भ :- नगर पालिक निगम द्वारा संचालित सी.एस.ई.टी.पी. (4.5 एम.एल.डी.) का दिनांक 24.04.2024 को निरीक्षण।

उपरोक्त विषयांतर्गत संदर्भ में लेख है कि क्षेत्रीय कार्यालय इन्दौर द्वारा नगर पालिक निगम द्वारा संचालित सी.एस.ई.टी.पी. (4.5 एम.एल.डी.) का दिनांक 24.04.2024 को उपचारित जल नमूने संग्रहित किये गये थे, जिनके परिणाम निर्धारित मानक सीमा से अधिक पाये गये हैं। जिसकी सूचना कार्यालय के पत्र क्र. 44~~3~~ दिनांक 01.05.2024 द्वारा आपको भेजी गयी है। उपरोक्त सी.एस.ई.टी.पी. प्रभावी ढंग से कार्य नहीं कर रहे हैं। आपसे अनुरोध है कि संबंधित अधिकारियों को उपरोक्त सी.एस.ई.टी.पी. का प्रभावी संचालन व संधारण करने हेतु निर्देशित करने का कष्ट करें ताकि उपचारित जल की गुणवत्ता निर्धारित मानकों के अनुरूप रहे।


(एस.एन. द्विवेदी)
क्षेत्रीय अधिकारी, इन्दौर



क्षेत्रीय कार्यालय

म. प्र. प्रदूषण नियंत्रण बोर्ड

स्कीम न. 78/सी, पार्ट-2, अरण्य, विजयनगर, इन्दौर-452010 (म.प्र.)

फोन: 0731 2555436; e-mail: romppcb_indore@rediffmail.com



क्र०
प्रति,

1156 /क्षे.का.इं./2024

इन्दौर, दिनांक 07/04/2024

1. आयुक्त,
नगर पालिक निगम,
बुरहानपुर (म.प्र.)

2. संचालक,
मेसर्स अंकिता कंस्ट्रक्शन,
सिंधी बस्ती, पांडरोल नाला,
बुरहानपुर (म.प्र.)

विषय :- जल सम्मति शर्तों के पालनार्थ सुनिश्चित करने बावत् सूचना पत्र।

संदर्भ :- नगर पालिक निगम द्वारा संचालित सी.एस.ई.टी.पी. (4.5 एम.एल.डी.) का दिनांक 26.02.2024 दिनांक एवं 16.03.2024 को निरीक्षण।

उपरोक्त विषयांतर्गत संदर्भ में लेख है कि क्षेत्रीय कार्यालय इन्दौर द्वारा नगर पालिक निगम द्वारा संचालित सी.एस.ई.टी.पी. (4.5 एम.एल.डी.) का दिनांक 26.02.2024 दिनांक एवं 16.03.2024 को उपचारित जल नमूने संग्रहित किये गये थे, जिनके परिणाम निर्धारित मानक सीमा से अधिक पाये गये हैं। जिसकी सूचना कार्यालय के पत्र क्र. 250 दिनांक 07.03.2024 एवं पत्र क्र. 341 दिनांक 21.03.2024 द्वारा आपको भेजी गयी है। उपरोक्त सी.एस.ई.टी.पी. प्रभावी ढंग से कार्य नहीं कर रहे हैं। आपसे अनुरोध है कि संबंधित अधिकारियों को उपरोक्त सी.एस.ई.टी.पी. का प्रभावी संचालन व संधारण करने हेतु निर्देशित करने का कष्ट करें ताकि उपचारित जल की गुणवत्ता निर्धारित मानकों के अनुरूप रहे।

(एस.एन. द्विवेदी)
क्षेत्रीय अधिकारी, इन्दौर

९८



क्षेत्रीय कार्यालय

म. प्र. प्रदूषण नियंत्रण बोर्ड

स्कीम न. 78/सी, पार्ट-2, अरण्य, विजयनगर, इन्दौर-452010 (म.प्र.)

फोन: 0731 2555436; e-mail: romppcb_indore@rediffmail.com



क0 380 /क्षे.का.इं./2024
प्रति,

इन्दौर, दिनांक 31/01/2024

1. आयुक्त,
नगर पालिक निगम,
बुरहानपुर (म.प्र.)

2. संचालक,
मेसर्स अंकिता कंस्ट्रक्शन,
सिंधी बस्ती, पांडरोल नाला,
बुरहानपुर (म.प्र.)

विषय :- जल सम्मति शर्तों के पालनार्थ सुनिश्चित करने बावत् सूचना पत्र।

संदर्भ :- नगर पालिक निगम द्वारा संचालित सी.एस.ई.टी.पी. (4.5 एम.एल.डी.) का दिनांक 04.01.2024 को निरीक्षण।

उपरोक्त विषयांतर्गत संदर्भ में लेख है कि क्षेत्रीय कार्यालय इन्दौर द्वारा नगर पालिक निगम द्वारा संचालित सी.एस.ई.टी.पी. (4.5 एम.एल.डी.) का दिनांक 04.01.2024 को उपचारित जल नमूने संग्रहित किये गये थे, जिनके परिणाम निर्धारित मानक सीमा से अधिक पाये गये हैं। जिसकी सूचना कार्यालय के पत्र क्र. 31 दिनांक 17.01.2024 द्वारा आपको भेजी गयी है। उपरोक्त सी.एस.ई.टी.पी. प्रभावी ढंग से कार्य नहीं कर रहे हैं। आपसे अनुरोध है कि संबंधित अधिकारियों को उपरोक्त सी.एस.ई.टी.पी. का प्रभावी संचालन व संधारण करने हेतु निर्देशित करने का कष्ट करें ताकि उपचारित जल की गुणवत्ता निर्धारित मानकों के अनुरूप रहे।

(एस.एन. द्विवेदी)
क्षेत्रीय अधिकारी, इन्दौर

o/c



क्षेत्रीय कार्यालय

म. प्र. प्रदूषण नियंत्रण बोर्ड

स्कीम न. 78/सी, पार्ट-2, अरण्य, विजयनगर, इन्दौर-452010 (म.प्र.)

फोन: 0731 2555436; e-mail: romppcb_indore@rediffmail.com



क0 31 /क्षे.का.इं./2024
प्रति,

इन्दौर, दिनांक 03/01/2024

1. आयुक्त,
नगर पालिक निगम,
बुरहानपुर (म.प्र.)

2. संचालक,
मेसर्स अंकिता कंस्ट्रक्शन,
सिंधी बस्ती, पांडरोल नाला,
बुरहानपुर (म.प्र.)

विषय :- जल सम्मति शर्तों के पालनार्थ सुनिश्चित करने बावत् सूचना पत्र।

संदर्भ :- नगर पालिक निगम द्वारा संचालित सी.एस.ई.टी.पी. (4.5 एम.एल.डी.) का दिनांक 15.12.2023 को निरीक्षण।

उपरोक्त विषयांतर्गत संदर्भ में लेख है कि क्षेत्रीय कार्यालय इन्दौर द्वारा नगर पालिक निगम द्वारा संचालित सी.एस.ई.टी.पी. (4.5 एम.एल.डी.) का दिनांक 15.12.2023 को उपचारित जल नमूने संग्रहित किये गये थे, जिनके परिणाम निर्धारित मानक सीमा से अधिक पाये गये हैं। जिसकी सूचना कार्यालय के पत्र क्र. 783 दिनांक 26.12.2023 द्वारा आपको भेजी गयी है। उपरोक्त सी.एस.ई.टी.पी. प्रभावी ढंग से कार्य नहीं कर रहे हैं। आपसे अनुरोध है कि संबंधित अधिकारियों को उपरोक्त सी.एस.ई.टी.पी. का प्रभावी संचालन व संधारण करने हेतु निर्देशित करने का कष्ट करें ताकि उपचारित जल की गुणवत्ता निर्धारित मानकों के अनुरूप रहे।

(एस.एन. द्विवेदी)
क्षेत्रीय अधिकारी, इन्दौर

o/c



क्षेत्रीय कार्यालय

म. प्र. प्रदूषण नियंत्रण बोर्ड

स्कीम न. 78/सी, पार्ट-2, अरण्य, विजयनगर, इन्दौर-452010 (म.प्र.)

फोन: 0731 2555436; e-mail: romppcb_indore@rediffmail.com



क्र० 3859 /क्षे.का.इं./2023
प्रति,

इन्दौर, दिनांक 01/11/2023

आयुक्त,
नगर निगम,
बुरहानपुर (म.प्र.)

संचालक,
मेसर्स एड्रोइट एसोसिएट्स,
75-76, सेक्टर-ए, साईनाथ कॉलोनी
इन्दौर (म.प्र.)

विषय :- जल सम्मति शर्तों के पालनार्थ सुनिश्चित करने बावत् सूचना पत्र।

उपरोक्त विषयांतर्गत संदर्भ में लेख है कि क्षेत्रीय कार्यालय इन्दौर द्वारा नगर पालिक निगम द्वारा संचालित सी.एस.ई.टी.पी. (4.5 एम.एल.डी.) का दिनांक 20.10.2023 को उपचारित जल नमूने संग्रहित किये गये थे, जिनके परिणाम निर्धारित मानक सीमा से अधिक पाये गये हैं। उपरोक्त सी.एस.ई.टी.पी. प्रभावी ढंग से कार्य नहीं कर रहे हैं। आपसे अनुरोध है कि संबंधित अधिकारियों को उपरोक्त सी.एस.ई.टी.पी. का प्रभावी संचालन व संधारण करने हेतु निर्देशित करने का कष्ट करें ताकि उपचारित जल की गुणवत्ता निर्धारित मानकों के अनुरूप रहे।

(एस.एन. द्विवेदी)
क्षेत्रीय अधिकारी, इन्दौर

o/c

MADHYA PRADESH POLLUTION CONTROL BOARD

Water Quality during Year

Natural Water Resource : Ankita construction C/O Municipal corporation Burhanpur (STP) XGN ID: 124668

Duration :2024-01-01-2024-10-24

Sr No	Parameter	Unit	Feb(26-02-2024)	March(16-03-2024)	April(24-04-2024)	May(29-05-2024)	June(27-06-2024)	July(16-07-2024)	Aug(13-08-2024)	Oct(11-10-2024)
1	Ammonical Nitrogen	mg/l	3.21	2.09	3.71	1.082	1.64	1.22	0.8	1.32
2	B.O.D (3 Days 27oC)	mg/l	60	44	50	60	70	104	15	44
3	Chemical Oxygen Demand	mg/l	200	211.2	190	180	271.04	240	60	200
4	Chloride	mg/l	339.89	298.91	325.43	187.24	211.88	318.19	154.27	230
5	Fecal Coliform	MPN/100 ml	2200	2300	2100	3500	3500	3500	350	5400
6	Oil & Grease	mg/l	14	12	12	12	14	15	9	10
7	pH	pH Units	7.24	8.01	7.65	7.48	7.87	7.58	7.7	7.61
8	Phosphate	mg/l	7.01	5.06	6.64	3.73	3.77	5.72	1.74	4.98
9	Suspended Solids	mg/l	174	178	165	134	148	188	28	149
10	Total Dissolved Solids	mg/l	2028	2287	2042	1526	1500	1974	1011	1748
11	Total Kjeldahl Nitrogen	mg/l	64.43	42.01	61.63	36.41	47.62	44.82	11.2	44.82
12	Total Solids	mg/l	2202	2465	2207	1660	1648	2162	1039	1897



Atul Kotiya

Scientist

Regional Laboratory
M.P. Pollution Control Board, Indore



क्षेत्रीय कार्यालय
म. प्र. प्रदूषण नियंत्रण बोर्ड



LIFE
Lifestyle For
Environment

स्कीम न. 78/सी, पार्ट 2, अरण्य, विजयनगर, इन्दौर-452010(म.प्र.)

फोन : 0731 2555436; e-mail: romppcb_indore@rediffmail.com

क0 3161 /क्षे.का.इं./2024
प्रति,

इन्दौर, दिनांक 14/10/2024.

आयुक्त,
नगर पालिक निगम,
बुरहानपुर (म.प्र.)

विषय :- जल सम्मति शर्तों के पालनार्थ सुनिश्चित करने बावत् सूचना पत्र।

संदर्भ :-नगर पालिक निगम द्वारा संचालित एस.टी.पी. (21 एम.एल.डी. बुरहानपुर) का दिनांक 12.08.2024 को निरीक्षण।

उपरोक्त विषयांतर्गत संदर्भ में लेख है कि क्षेत्रीय कार्यालय इन्दौर द्वारा नगर पालिक निगम द्वारा संचालित एस.टी.पी. (21 एम.एल.डी. बुरहानपुर) का दिनांक 12.08.2024 को उपचारित जल नमूने संग्रहित किये गये थे, जिनके परिणाम निर्धारित मानक सीमा से अधिक पाये गये हैं। जिसकी सूचना कार्यालय के पत्र क्र. 733 दिनांक 16.08.2024 द्वारा आपको भेजी गयी है। स्पष्ट है कि उपरोक्त एस.टी.पी. प्रभावी ढंग से कार्य नहीं कर रहे हैं। आपसे अनुरोध है कि संबंधित अधिकारियों को उपरोक्त एस.टी.पी. का प्रभावी संचालन व संधारण करने हेतु निर्देशित करने का कष्ट करें ताकि उपचारित जल की गुणवत्ता निर्धारित मानकों के अनुरूप रहे।

o/c

(एस.एन. द्विवेदी)
क्षेत्रीय अधिकारी, इन्दौर



क्षेत्रीय कार्यालय
म. प्र. प्रदूषण नियंत्रण बोर्ड



स्कीम नं. 78/सी, पार्ट 2, अरण्य, विजयनगर, इन्दौर-452010 (म.प्र.)

फोन : 0731 2555436; e-mail: romppcb_indore@rediffmail.com

30 2969 /क्षे.का.इं./2024
ति,

इन्दौर, दिनांक 25/09/2024

आयुक्त
नगर पालिक निगम
बुरहानपुर, (म.प्र.)

संचालक,
मेसर्स अंकिता कन्सल्टेशन,
209, रेणुका माता मंदिर रोड,
बुरहानपुर, (म.प्र.)

वेष्य :- रेणुका माता मंदिर रोड में स्थापित सीवेज ट्रीटमेंट प्लांट (क्षमता 21 एम.एल.डी.) के संबंध में सूचना पत्र।

उपरोक्त विषयांतर्गत लेख है कि क्षेत्रीय कार्यालय, म0प्र0 प्रदूषण नियंत्रण बोर्ड, इन्दौर द्वारा आपको निम्नलिखित सूचना दी जाती है :-

- 1) यह कि, म.प्र. प्रदूषण नियंत्रण बोर्ड का गठन जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम 1974 की धारा 4 के अंतर्गत किया गया है तथा बोर्ड को जल अधिनियम के साथ-साथ वायु अधिनियम 1981 को राज्य में लागू करने का दायित्व सौंपा गया है।
- 2) यह कि, रेणुका माता मंदिर रोड में सीवेज ट्रीटमेंट प्लांट की स्थापना की गई है तथा इसके संचालन हेतु बोर्ड द्वारा आपकी सशर्त जल एवं वायु सम्मति जारी की गई है।
- 3) यह कि, दिनांक 16.07.2024 को बोर्ड के अधिकारियों द्वारा उक्त एस.टी.पी का निरीक्षण किया गया। निरीक्षण के दौरान प्रदूषण नियंत्रण की निम्नानुसार कमियाँ पाई गई:-
 1. यह कि उपचारित जल नमूने संग्रहित किये गये थे, जिनके परिणाम निर्धारित मानक सीमा से अधिक पाये गये है।
 2. यह कि नगर निगम द्वारा घरेलू दूषित जल मल के संग्रहण एवं एस.टी.पी तक ले जाने की व्यवस्था पर्याप्त नहीं होने के कारण शहरी नालो के माध्यम से प्राकृतिक जल स्रोतों के प्रदूषण की संभावना निर्मित हो रही है।
 3. सम्मति शर्तों के पालन में पीटीजेड केमरा एवं ऑनलाईन एफ्ल्यूेंट मॉनीटरिंग सिस्टम स्थापित नहीं किया गया है।
 4. सीवेज यूटिलाइजेशन स्कीम तैयार नहीं की गई है तथा सीवेज का निस्सारण नालों के माध्यम से ताप्ती नदी में किया जा रहा है।
 5. शहर में सीवेज सिस्टम की स्थापना का कार्य पूर्ण नहीं किया गया तथा

6. शहर की जनसंख्या के अनुसार लगभग 25-30 एम.एल.डी. घरेलू दूषित जल उत्पन्न होता है, जिससे वर्तमान में लगभग 7-10 एम.एल.डी. दूषित जल ही उपचार किया जा रहा है, शेष को नालों के माध्यम से ताप्ती नदी में निस्सारित किया जा रहा है।
7. यह कि आपको पूर्व में भी इस कार्यालय द्वारा एस.टी.पी. का प्रभावी संचालन करने हेतु सूचित किया गया, किन्तु आपके द्वारा आज दिनांक तक सुधार नहीं किया गया।

उपरोक्त से स्पष्ट है कि एस.टी.पी. आपरेटर मेसर्स अकिता कन्स्ट्रक्शन एवं नगर निगम द्वारा द्वारा जल (प्रदूषण निवारण एवं नियंत्रण) अधिनियम 1974 की धारा 25/26 का उल्लंघन किया जा रहा है। उल्लेखनीय है कि नगर निगम द्वारा एस.टी.पी. के संबंध में प्रेषित प्रोजेक्ट में यह स्पष्ट लेख है कि कृषि/बागवानी के लिए पुनः उपयोग किया जाएगा। इस प्रकार घरेलू दूषित जल के संग्रहण नहीं होने व एस.टी.पी. का प्रभावी संचालन नहीं होने के कारण जल स्रोतों में दूषित जल प्रवाहित हो रहा है। अतएव उपरोक्तानुसार सभी कमियों के निराकरण की कार्यवाही 10 दिवस के भीतर कराने का अनुरोध है, ताकि प्राकृतिक जल स्रोतों में प्रदूषण की स्थिति निर्मित ना हो।

ok

(एस.एन. द्विवेदी)
क्षेत्रीय अधिकारी,
म.प्र. प्रदूषण नियंत्रण बोर्ड, इन्दौर



क्षेत्रीय कार्यालय

म. प्र. प्रदूषण नियंत्रण बोर्ड

स्कीम न. 78/सी, पार्ट 2, अरण्य, विजयनगर, इन्दौर-452010 (म.प्र.)

फोन : 0731 2555436; e-mail: romppcb_indore@rediffmail.com



LIFE
Lifestyle For
Environment

क0 2101 /क्षे.का.इं./2024
प्रति,

इन्दौर, दिनांक 04/07/24

आयुक्त,
नगर पालिक निगम,
बुरहानपुर (म.प्र.)

विषय :- जल सम्मति शर्तों के पालनार्थ सुनिश्चित करने बावत् सूचना पत्र।

संदर्भ :- नगर पालिक निगम द्वारा संचालित एस.टी.पी. (21 एम.एल.डी. बुरहानपुर) का दिनांक 27.06.2024 को निरीक्षण।

उपरोक्त विषयांतर्गत संदर्भ में लेख है कि क्षेत्रीय कार्यालय इन्दौर द्वारा नगर पालिक निगम द्वारा संचालित एस.टी.पी.(21 एम.एल.डी. बुरहानपुर) का दिनांक 27.06.2024 को उपचारित जल नमूने संग्रहित किये गये थे, जिनके परिणाम निर्धारित मानक सीमा से अधिक पाये गये हैं। स्पष्ट है कि उपरोक्त एस.टी.पी. प्रभावी ढंग से कार्य नहीं कर रहे हैं। आपसे अनुरोध है कि संबंधित अधिकारियों को उपरोक्त एस.टी.पी. का प्रभावी संचालन व संधारण करने हेतु निर्देशित करने का कष्ट करें ताकि उपचारित जल की गुणवत्ता निर्धारित मानकों के अनुरूप रहे। साथ ही आपके एस.टी.पी. की वैधता सम्मति दिनांक 31.07.2021 को समाप्त हो गई हैं। अतः आप सम्मति नवीनीकरण प्राप्त करने हेतु ऑनलाइन एक्सजीएन के माध्यम से आवेदन प्रस्तुत करना सुनिश्चित करे।

010

(एस.एन. द्विवेदी)
क्षेत्रीय अधिकारी, इन्दौर



क्षेत्रीय कार्यालय

म. प्र. प्रदूषण नियंत्रण बोर्ड

स्कीम न. 78/सी, पार्ट-2, अरण्य, विजयनगर, इन्दौर-452010 (म.प्र.)

फोन: 0731 2555436; e-mail: romppcb_indore@rediffmail.com



क0 157 /क्षे.का.इं./2024
प्रति,

इन्दौर, दिनांक 02/04/24

1. आयुक्त,
नगर पालिक निगम,
बुरहानपुर (म.प्र.)
2. संचालक,
मेसर्स अंकिता कंस्ट्रक्शन,
रेणुका माता मंदिर के पास,
बुरहानपुर (म.प्र.)

विषय :- जल सम्मति शर्तों के पालनार्थ सुनिश्चित करने बावत् सूचना पत्र।

संदर्भ :- नगर पालिक निगम द्वारा संचालित एस.टी.पी. (21 एम.एल.डी.) का दिनांक 26.02.2024 एवं 16.03.2024 को निरीक्षण।

उपरोक्त विषयांतर्गत संदर्भ में लेख है कि क्षेत्रीय कार्यालय इन्दौर द्वारा नगर पालिक निगम द्वारा संचालित एस.टी.पी. (21 एम.एल.डी.) का दिनांक 26.02.2024 एवं 16.03.2024 को उपचारित जल नमूने संग्रहित किये गये थे, जिनके परिणाम निर्धारित मानक सीमा से अधिक पाये गये हैं। जिसकी सूचना कार्यालय के पत्र क्र. 251 दिनांक 07.03.2024 एवं पत्र क्र. 338 दिनांक 21.03.2024 द्वारा आपको भेजी गयी है। उपरोक्त एस.टी.पी. प्रभावी ढंग से कार्य नहीं कर रहे हैं। आपसे अनुरोध है कि संबंधित अधिकारियों को उपरोक्त एस.टी.पी. का प्रभावी संचालन व संधारण करने हेतु निर्देशित करने का कष्ट करें ताकि उपचारित जल की गुणवत्ता निर्धारित मानकों के अनुरूप रहे।

५२

(एस.एन. द्विवेदी)
क्षेत्रीय अधिकारी, इन्दौर



क्षेत्रीय कार्यालय

म. प्र. प्रदूषण नियंत्रण बोर्ड

स्कीम न. 78/सी, पार्ट-2, अरण्य, विजयनगर, इन्दौर-452010 (म.प्र.)

फोन: 0731 2555436; e-mail: romppcb_indore@rediffmail.com



क0 1495/क्षे.का.इं./2024
प्रति,

इन्दौर, दिनांक 07/05/2024

1. आयुक्त,
नगर पालिक निगम,
बुरहानपुर (म.प्र.)

2. संचालक,
मेसर्स अंकिता कंस्ट्रक्शन,
सिंधी बस्ती, पांडरोल नाला,
बुरहानपुर (म.प्र.)

विषय :- जल सम्मति शर्तों के पालनार्थ सुनिश्चित करने बावत् सूचना पत्र।

संदर्भ :- नगर पालिक निगम द्वारा संचालित एस.टी.पी. (21 एम.एल.डी.) का दिनांक 24.04.2024 को निरीक्षण।

उपरोक्त विषयांतर्गत संदर्भ में लेख है कि क्षेत्रीय कार्यालय इन्दौर द्वारा नगर पालिक निगम द्वारा संचालित एस.टी.पी. (21 एम.एल.डी.) का दिनांक 24.04.2024 को उपचारित जल नमूने संग्रहित किये गये थे, जिनके परिणाम निर्धारित मानक सीमा से अधिक पाये गये हैं। जिसकी सूचना कार्यालय के पत्र क्र. 44/दिनांक 01.05.2024 द्वारा आपको भेजी गयी है। उपरोक्त सी.एस.ई.टी.पी. प्रभावी ढंग से कार्य नहीं कर रहे हैं। आपसे अनुरोध है कि संबंधित अधिकारियों को उपरोक्त सी.एस.ई.टी.पी. का प्रभावी संचालन व संधारण करने हेतु निर्देशित करने का कष्ट करें ताकि उपचारित जल की गुणवत्ता निर्धारित मानकों के अनुरूप रहे।

(एस.एन. द्विवेदी)
क्षेत्रीय अधिकारी, इन्दौर



क्षेत्रीय कार्यालय

म. प्र. प्रदूषण नियंत्रण बोर्ड

स्कीम न. 78/सी, पार्ट-2, अरण्य, विजयनगर, इन्दौर-452010 (म.प्र.)

फोन: 0731 2555436; e-mail: romppcb_indore@rediffmail.com



क0 383 /क्षे.का.इ./2024
प्रति,

इन्दौर, दिनांक 31/01/2024

1. आयुक्त,
नगर पालिक निगम,
बुरहानपुर (म.प्र.)

2. संचालक,
मेसर्स अंकिता कंस्ट्रक्शन,
रेणुका माता मंदिर के पास,
बुरहानपुर (म.प्र.)

विषय :- जल सम्मति शर्तों के पालनार्थ सुनिश्चित करने बावत् सूचना पत्र।

संदर्भ :- नगर पालिक निगम द्वारा संचालित एस.टी.पी. (21 एम.एल.डी.) का दिनांक
04.01.2024 को निरीक्षण।

उपरोक्त विषयांतर्गत संदर्भ में लेख है कि क्षेत्रीय कार्यालय इन्दौर द्वारा नगर पालिक निगम द्वारा संचालित एस.टी.पी. (21 एम.एल.डी.) का दिनांक 04.01.2024 को उपचारित जल नमूने संग्रहित किये गये थे, जिनके परिणाम निर्धारित मानक सीमा से अधिक पाये गये हैं। जिसकी सूचना कार्यालय के पत्र क्र. 33 दिनांक 17.01.2024 द्वारा आपको भेजी गयी है। उपरोक्त एस.टी.पी. प्रभावी ढंग से कार्य नहीं कर रहे हैं। आपसे अनुरोध है कि संबंधित अधिकारियों को उपरोक्त एस.टी.पी. का प्रभावी संचालन व संधारण करने हेतु निर्देशित करने का कष्ट करें ताकि उपचारित जल की गुणवत्ता निर्धारित मानकों के अनुरूप रहे।

(एस.एन. द्विवेदी)

क्षेत्रीय अधिकारी, इन्दौर

etc